

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/11451/2024	BHOKILALA @ RABI SUNA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /339 /2023 () //
2	D-BLAPL/11453/2024	PANA SAHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /75 /2022 () //
3	D-BLAPL/11454/2024	DILLIP BARIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIMAPADA /237 /2022 () //
4	D-BLAPL/11462/2024	MOHAN KINDAL VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /65 /2023 () //
5	D-BLAPL/11464/2024	ISRAEL SENAPATI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MATHILI /131 /2022 () //
6	D-BLAPL/11466/2024	NABIN MADIAMI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MOTU /39 /2023 () //
7	D-BLAPL/11474/2024	BIBHU DAS @ BIBHUTI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /851 /2023 () //
8	D-BLAPL/11476/2024	DASA SHABAR @ DASA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //
9	D-BLAPL/11478/2024	BHURI MEHER VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BARGARH SADAR /135 /2020 () //
10	D-BLAPL/11481/2024	CHINTU SUBUDHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /109 /2024 () //
11	D-BLAPL/11483/2024	SARAT SAHU VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PURUNAKATAK /55 /2023 () //

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12	D-BLAPL/11486/2024	SWARUP KESHARI @ SWARUP KESHARI @ KANHA VS STATE OF ODISHA	NARESH KUMAR NAIK VS	DHARUADIHI /102 /2022 () //
13	D-BLAPL/11488/2024	GOURI BEHERA @ DULIMANI BHOI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /352 /2023 () //
14	D-BLAPL/11490/2024	JOSEPH BIRO VS STATE OF ODISHA	SUJATA JENA VS	PATTAPUR (ASKA) /276 /2020 () //
15	D-BLAPL/11492/2024	PRAKASH PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	MANAMUNDA /162 /2023 () //
16	D-BLAPL/11494/2024	DIBYA SINGH PUJARI VS STATE OF ODISHA	S.S.RAY (2) VS	SECTOR-19 /114 /2022 () //
17	D-BLAPL/11495/2024	BANAMALI KHARSEL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TUREIKELA /62 /2024 () //
18	D-BLAPL/11496/2024	JEMA MUNDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GHATAGAON /109 /2024 () //
19	D-BLAPL/11497/2024	LAXMI NARAYAN BEHERA @ CHAGALA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /207 /2022 () //
20	D-BLAPL/11501/2024	REKHARANI MUKHARJEE VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	MOTU /62 /2024 () //
21	D-BLAPL/11504/2024	ALOK DIGAL VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /58 /2024 () //
22	D-BLAPL/11512/2024	NARESH BISWAS VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /61 /2024 () //
23	D-BLAPL/11513/2024	KANDUKURI NAGENDRA BABU	PRAJIT KUMAR PRADHAN	//0

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/11517/2024	PRASANTA @ PRASAN GARADA	RAJIB LOCHAN PATTNAIK	SUNABEDA /178 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/11518/2024	SURESH SWAIN	DILLIP KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/11520/2024	GANESH PELNAL	AMIT PRASAD BOSE	JEYPURE SADAR /165 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/11523/2024	RAGHU BHUMIA @ RAGHU TEKA	PRASANTA KUMAR NANDA	MALKANGIRI /466 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/11524/2024	AJITA RAITA	AMIT BISWAL	GUDARI /17 /2024
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/11537/2024	JITENDRA KUMAR DUBEY	SUSANTA KUMAR SAHU	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/11539/2024	MANAS RANJAN MISHRA	PRASANTA KUMAR SAHOO	SUNDARGARH SADAR /268 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/11544/2024	NILAKANTHA BEHERA	JYOTIRMAYA SAHOO	ASKA /797 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/11545/2024	NARENDRA BEHERA @ TIKI	JYOTIRMAYA SAHOO	KHURDA MODEL /825 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/11548/2024	TIKINA NAIK	SRIKANTA KUMAR NATH	RASOL /95 /2024
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/11549/2024	APPU KUMAR PRASAD	BISWA RANJAN DAS	/ /0
		VS	VS	()

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35	D-BLAPL/11551/2024	STATE OF ODISHA JAHANGIR ALAM VS	BISWA RANJAN DAS VS	// / /0 ()
36	D-BLAPL/11553/2024	STATE OF ODISHA NIBASI @ CHITRARANJAN @ KRISHNA PRADHAN VS	RAMESH CHANDRA MAHARANA VS	// TANGI (KHURDA) /103 /2024 ()
37	D-BLAPL/11555/2024	STATE OF ODISHA USHARANI BARIK VS	MOHAMMAD AKRAM VS	// KHANDAGIRI P.S. /581 /2023 ()
38	D-BLAPL/11561/2024	STATE OF ODISHA PABITRA PATRA VS	BISWOJEET LENKA VS	// BASUDEVPUR /90 /2023 ()
39	D-BLAPL/11566/2024	STATE OF ODISHA GIRIDHARI BHOI VS	BIJAY KUMAR BEHERA VS	// LAXMISAGAR P.S. /205 /2024 ()
40	D-BLAPL/11567/2024	STATE OF ODISHA MINA @ SASHIKALA PANDA VS	BIBHUTI RANJAN MOHANTY VS	// SAHADEV KHUNTA /350 /2023 ()
41	D-BLAPL/11574/2024	STATE OF ODISHA JADUMANI MUNDA VS	DILLIP KUMAR RAY VS	// BARANGA /183 /2021 ()
42	D-BLAPL/11577/2024	STATE OF ODISHA RAIDHAR KANHAR VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /40 /2022 ()
43	D-BLAPL/11579/2024	STATE OF ODISHA SUBRAT SETHY VS	AMULYA RATNA PANDA VS	// MANGALPUR /103 /2024 ()
44	D-BLAPL/11580/2024	STATE OF ODISHA KESHAB BINDHANI VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /119 /2023 ()
45	D-BLAPL/11583/2024	STATE OF ODISHA VIKASH KUMAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// / /0 () //

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46	D-BLAPL/11587/2024	TAPAN KUMAR PRUSTY VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	KUAKHIA /380 /2023 () //
47	D-BLAPL/11588/2024	JITU @ JITENDRA JENA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BHANJANAGAR /290 /2014 () //
48	D-BLAPL/11593/2024	ALAM MANDAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
49	D-BLAPL/11595/2024	SANJOY HALDAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
50	D-BLAPL/11596/2024	RAJA @ BRUNDABAN DAS VS STATE OF ODISHA	TARAPRASAD MOHAPATRA VS	PIPLI /36 /2023 () //
51	D-BLAPL/11599/2024	PATHI GADANG VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /67 /2022 () //
52	D-BLAPL/11606/2024	SRIKANTA KUMBHAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /158 /2022 () //
53	D-BLAPL/11607/2024	JALANDHAR SUKRI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA G.R.P. /13 /2024 () //
54	D-BLAPL/11608/2024	PATRIK KINDO VS STATE OF ODISHA	DEBASNAN DAS VS	TALSARA /190 /2021 () //
55	D-BLAPL/11610/2024	DAKA @ MOHAN GOND VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /114 /2024 () //
56	D-BLAPL/11612/2024	KALU SAMANTRAY VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BANAPUR P.S. /121 /2024 () //
57	D-BLAPL/11615/2024	DAMODAR @ BAPI PATRA	SUBASH CHANDRA MOHANTY	NIALI /76 /2024

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/11616/2024	BABU KONK @ SARFARAJ KHAN	DIBYA PRAKASH MISHRA	SONEPUR /234 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/11621/2024	SIKUN @ SIBARAJ SUBHANJ MOHARANA	DEBASHIS ROUSTRAY	NARASINGHPUR /28 /2016
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/11622/2024	MD. KAUSAR	SOUMYA RANJAN DAS	UDITNAGAR /110 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/11628/2024	BIRENDRA KAJI	PRADEEP KUMAR NATH	EOW,BHUBANESWAR /5 /2012
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/11629/2024	PRAMOD KUMAR BISWAL	ASHOK JENA	MAHANGA /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/11631/2024	SANJI @ SANJAYA BEHERA	AMLAN SHAKTI PAUL	LAXMISAGAR P.S. /115 /2024
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/11632/2024	ANIL PANDE	ANIRUDHA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/11633/2024	DEBASISH PATNAIK @ JUDU	AMLAN SHAKTI PAUL	KHURDA MODEL /84 /2024
		VS	VS	()
		STATE OF ODISHA		//
66	D-BLAPL/11634/2024	SANTOSH KUMAR SAMAL @ KANHA	BIKRAM CHANDRA GHADEI	NIMAPADA /402 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	D-BLAPL/11635/2024	SIBANI @ SIPTI RANJAN NAYAK	BIDESHI KUMAR GHADEI	CUTTACK SADAR /3 /2024
		VS	VS	()
		STATE OF ODISHA		//
68	D-BLAPL/11636/2024	PRATIVA SAMAL @ PRATIBHA SAMAL	AMITABH PRADHAN	AINTHAPALI /182 /2021
		VS	VS	()

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69	D-BLAPL/11638/2024	STATE OF ODISHA KABI @ RAMAKRUSHNA @ RAMACHANDRA BEHERA VS	AMLAN SHAKTI PAUL VS	// MAHILA P.S.(BBSR) /263 /2015 ()
70	D-BLAPL/11639/2024	STATE OF ODISHA JIRUN POLAI @ PALAI VS	JITENDRA SAMANTARAY VS	// HINJILI /986 /2023 ()
71	D-BLAPL/11640/2024	STATE OF ODISHA SAYED @ TUKUNA @ SAJAD KHAN VS	AMLAN SHAKTI PAUL VS	// LAXMISAGAR P.S. /115 /2024 ()
72	D-BLAPL/11641/2024	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	BHARAT BHUSAN ROUSTRAY VS	// NALCO /100 /2022 ()
73	D-BLAPL/11647/2024	STATE OF ODISHA PURNA CHANDRA POLEI VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /157 /2024 ()
74	D-BLAPL/11648/2024	STATE OF ODISHA MANOJ GOUDA @ MANU VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /437 /2023 ()
75	D-BLAPL/11650/2024	STATE OF ODISHA JITU MALIKA @ JITU MALLIK @ CHINA VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /437 /2023 ()
76	D-CMAPL/17126/2024	STATE OF ODISHA KAIBALYA MAHAKUD VS	ADV. VS	// // ()
77	D-CMAPL/17152/2024	GOKULANANDA SAHU MANJUBALA SINGH VS	ADV VS	// // ()
78	D-CMAPL/17220/2024	KALINGA FINANCIAL CORPORATION, BBSR PABITRA BISWAL VS	PRASANTA KUMAR SATAPATHY VS	// // ()
79	D-CMAPL/17227/2024	UNION OF INDIA KAILASH CHANDRA SAHU VS	ADV VS	// // ()
		DISTRICT AND SESSIONS JUDGE, GAJAPATI		//

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80	D-CMAPL/17233/2024	BRAJENDRALAL SINGH VS UNION OF INDIA	ADV VS	// 0 //
81	D-CMP/17049/2024	MANOJ KUMAR PANDEY VS ARAVINDA PANDEY	ARUN KUMAR DAS-1 VS	// 0 //
82	D-CMP/17053/2024	M/S KHIMJI AND SONS, BBSR VS M/S KHIMJI RAMDAS INDIA PVT. LTD., GUJARAT	ANKITA MUKHERJI VS	// 0 //
83	D-CMP/17098/2024	RATTI KANTAMMA VS GADDAM KAMANNA	BIRAJA PRASANNA DAS VS	// 0 //
84	D-CMP/17146/2024	MANOJ NAIK @ KARKARIA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
85	D-CMP/17150/2024	SITANSU MOULI MOHANTY VS SOUMYA PRAKASH MOHANTY	PRINCE PATNAIK VS	// 0 //
86	D-CMP/17192/2024	BIJAY RAM DASH VS PRAFULLA CHANDRA MOHAPATRA	DEEPALI MAHAPATRA VS	// 0 //
87	D-CMP/17204/2024	SAYANHA SWATI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
88	D-CMP/17212/2024	PARTHA SARATHI SETHI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
89	D-CMP/17242/2024	PRATAP BEURA VS RAJKISORE BEURA	AMIT PRASAD BOSE VS	// 0 //
90	D-CMP/17257/2024	GOPAL CHANDRA SAHOO VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
91	D-CONTC/17048/2024	JITENDRIYA SATAPATHY	ADV.	//



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		VS	VS	0
92	D-CONTC/17070/2024	ASWATHY S, I.A.S. KRUSHNA CHANDRA PRADHAN	ADV	//
		VS	VS	0
93	D-CONTC/17072/2024	ASWATHY S., I.A.S. MANMOHAN TRIPATHY	ADV	//
		VS	VS	0
94	D-CONTC/17074/2024	SATYABRATA SAHOO, I.A.S. MOHAN BARIK	ADV	//
		VS	VS	0
95	D-CONTC/17077/2024	ASWATHY S, I.A.S. PRATAP KUMAR PATTANAIK	ADV	//
		VS	VS	0
96	D-CONTC/17079/2024	DEO RANJAN KUMAR SINGH, I.A.S JAYAKRUSHNA SETHY	ADV	//
		VS	VS	0
97	D-CONTC/17082/2024	SOUDAMINI NAYAK, TAHASILDAR, KANKADAHAD MAHESH KUMAR NAYAK	ADV	//
		VS	VS	0
98	D-CONTC/17086/2024	TUSARKANTI SAMAL, C.D.A.O., PHULBANI SK HAMIDULLAH	ADV	//
		VS	VS	0
99	D-CONTC/17092/2024	BIGHNA RAJ PUROHIT, ADDL. CHIEF ENGNR., CENTRAL IRRIGATION CIRCLE, BBSR, KHORDHA PRATIMA RATH	ASUTOSH SAHOO	//
		VS	VS	0
100	D-CONTC/17100/2024	CHINMAYEE BISWAL, ADDL. DISTRICT MAGISTRATE, JAGATSINGHPUR LINGARAJ PANDA	ADV	//
		VS	VS	0
101	D-CONTC/17103/2024	DEORANJAN KUMR SINGH, I.A.S. TRILOCHAN RATH	SANTOSH KUMAR SWAIN	//
		VS	VS	0
102	D-CONTC/17110/2024	ARAVIND AGRAWAL, I.A.S PARAMESWAR KISAN	ADV	//
		VS	VS	0

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103	D-CONTC/17111/2024	PRAFULLA CHANDRA PRADHAN, I.A.S. AMULYA KUMAR PANIGRAHI VS	BASUDEV BARIK VS	// // 0
104	D-CONTC/17117/2024	VIR VIKRAM YADAV, I.A.S. DILLIP KUMAR JENA VS	BASUDEV BARIK VS	// // 0
105	D-CONTC/17119/2024	VIR VIKRAM YADAV, I.A.S. KAILASH CHANDRA JENA VS	ADV. VS	// // 0
106	D-CONTC/17122/2024	ANU GARG, I.A.S. DEBARAJ DASH VS	ADV. VS	// // 0
107	D-CONTC/17124/2024	ANU GARG, I.A.S. SAYED FIROZUDDIN VS	ADV. VS	// // 0
108	D-CONTC/17125/2024	ANU GARG, I.A.S. PARIMITA MISHRA VS	ADV VS	// // 0
109	D-CONTC/17138/2024	R.SANTHANGOPALAN, I.A.S. GOPAL KRISHNA DAS VS	ADV VS	// // 0
110	D-CONTC/17143/2024	ANU GARG, COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPTT. NIRAJAN MOHANTY VS	PRADEEPTA KUMAR BEHERA VS	// // 0
111	D-CONTC/17154/2024	BIJAYA KUMAR SAMAL, DIRECTOR WATER AND LAND MANAGEMENT INSTIITTE, CUTTACK RANJIT KUMAR DAS VS	ADV. VS	// // 0
112	D-CONTC/17158/2024	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. KAILASH CHANDRA BEHERA VS	ADV VS	// // 0
113	D-CONTC/17161/2024	ANU GSRG, ADDL., CHIEF SECY., CUM SECY., W.R DEPT. JANAKI NAYAK VS	ADV VS	// // 0
		ARATABANDHU NAYAK, DIRECTOR OF NURSING, ODISHA HEADS OF THE DEPT., BBSR, KHORDHA		//

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114	D-CONTC/17171/2024	SABITA KUMARI RAY VS ASWATHY S., I.A.S.	DEVARAJ MOHANTY VS	// 0 //
115	D-CONTC/17174/2024	SUJATA BEHERA VS SUPERINTENDENT OF POLICE, CUTTACK(RURAL)	ADV. VS	// 0 //
116	D-CONTC/17179/2024	AJAY BEHERA VS SATYABRATA SAHU, ADDL. CHIEF SECY. FOREST AND ENVIRONMENT DEPT.	RAJJEET ROY VS	// 0 //
117	D-CONTC/17185/2024	MUKUNDA CHANDRA MOHANTY VS JAGAT PRASAD VERMA, PROJECT DIRECTOR, PROJECT IMPLEMENTATION UNIT, (NHAI), BALASORE	ADV. VS	// 0 //
118	D-CONTC/17188/2024	PITAMBAR BISWAL VS JAGAT PRASAD VERMA, PROJECT DIRECTOR, PROJECT IMPLEMENTATION UNIT, (NHAI), BALASORE	ADV. VS	// 0 //
119	D-CONTC/17191/2024	GOPAL CHANDRA MOHANTY VS JAGAT PRASAD VERMA, PROJECT DIRECTOR, PROJECT IMPLEMENTATION UNIT, (NHAI), BALASORE	ADV. VS	// 0 //
120	D-CONTC/17194/2024	MAMATA BEHERA VS JAGAT PRASAD VERMA, PROJECT DIRECTOR, PROJECT IMPLEMENTATION UNIT, (NHAI), BALASORE	ADV. VS	// 0 //
121	D-CONTC/17198/2024	BABAJI MALLICK VS DABA PRASAD ACHARYA, TAHASILDAR, ERASAMA, JAGATSINGHPUR	ADV. VS	// 0 //
122	D-CONTC/17202/2024	SANKARSAN BARIK VS JAGAT PRASAD VERMA, PROJECT DIRECTOR, PROJECT IMPLEMENTATION UNIT, (NHAI), BALASORE	ADV. VS	// 0 //
123	D-CONTC/17209/2024	GOBINDA CHANDRA MOHANTY VS JAGAT PRASAD VERMA, PROJECT DIRECTOR, PROJECT IMPLEMENTATION UNIT, (NHAI), BALASORE	ADV. VS	// 0 //
124	D-CONTC/17232/2024	SIBA PRASAD DAS VS JAGAT PRASAD VERMA, PROJECT DIRECTOR, PROJECT IMPLEMENTATION UNIT, (NHAI), BALASORE	ADV. VS	// 0 //
125	D-CONTC/17235/2024	JAYASHREE PANDA	ADV	//

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		VS	VS	0
126	D-CONTC/17236/2024	BHABANI SHANKAR CHAYANI, DIRECTOR H.E, DEPT. PRABHAS RANJAN BISWAL	ADV.	//
		VS	VS	0
127	D-CONTC/17238/2024	JAGAT PRASAD VERMA, PROJECT DIRECTOR, PROJECT IMPLEMENTATION UNIT, (NHAI), BALASORE BISWAJIT KUANR	SAGARIKA SAHOO	//
		VS	VS	0
128	D-CONTC/17240/2024	SASWAT MISHRA, PRINCIPAL SECY., TO GOVT. MICRO SMALL MEDIUM ENTERPRISES DEPT. SURENDRA PRATAP SINGH	ADV.	//
		VS	VS	0
129	D-CONTC/17244/2024	ASWASTHY S., I.A.S. M/S. PASHUPATI ISPAT PVT. LTD., CUTTACK	SOURAV SUMAN BHUYAN	//
		VS	VS	0
130	D-CONTC/17252/2024	HEMANT SHARMA, I.A.S. DR. PRABASINI DEVI	ADV.	//
		VS	VS	0
131	D-CONTC/17256/2024	ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT. SATYABHAMA BEHERA	ADV.	//
		VS	VS	0
132	D-CONTC/17260/2024	SURENDRA KUMAR, I.A.S. BAIDEHI NAIK	ADV.	//
		VS	VS	0
133	D-CONTC/17261/2024	VISHAL KUMAR DEV, I.A.S. NARAYAN SUKLA	ADV	//
		VS	VS	0
134	D-CONTC/17266/2024	SUBHA SARMA, I.A.S. KAMAL LOCHAN NAIK	ADV.	//
		VS	VS	0
135	D-CONTC/17268/2024	VISHAL KUMAR DEV, I.A.S. SAROJINI BARIHA	ADV.	//
		VS	VS	0
136	D-CONTC/17270/2024	VISHAL KUMAR DEV, I.A.S. TRINARAYAN THEMARI	ADV.	//
		VS	VS	0

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137	D-CONTC/17273/2024	VISHAL KUMAR DEV, I.A.S. PARAKHITA PATEL VS	ADV. VS	// // 0
138	D-CONTC/17283/2024	VISHAL KUMAR DEV, I.A.S. SAMBIT KUMAR NAYAK VS	ADV. VS	// // 0
139	D-CONTC/17288/2024	RAMA CHANDRA PALATA, O.A.S. BICHITRANANDA ROUSTRAY VS	ADV VS	// // 0
140	D-CONTC/17289/2024	SATYABRATA SAHU, I.A.S. SUBHADINI DAS @ SUBHADINI BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
141	D-CONTC/17291/2024	PUNAM MOHAPATRA, O.A.S. JITENDRA SAHOO VS	ADV VS	// // 0
142	D-CONTC/17292/2024	SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT. DIGANTA SOVAN CHAND VS	ADV. VS	// // 0
143	D-CONTC/17295/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT. SUSHANTA KUMAR JENA VS	ADV VS	// // 0
144	D-CONTC/17297/2024	SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT. SUSHRI SASMITA SAHOO VS	ADV. VS	// // 0
145	D-CONTC/17299/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT. RASHMI RANJAN SWAIN VS	ADV VS	// // 0
146	D-CONTC/17300/2024	SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT. LILY AMARTYA VS	ADV VS	// // 0
147	D-CONTC/17301/2024	SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT. SADHANA BEHERA VS	ADV. VS	// // 0
		SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT.		//

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148	D-CONTC/17305/2024	SAMARESH KUMAR BISWAL VS SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.	ADV VS	// 0 //
149	D-CONTC/17307/2024	SAMBIT PANDA VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT.	ADV. VS	// 0 //
150	D-CONTC/17309/2024	MIKESH KUMAR MOHAPATAR VS SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.	ADV VS	// 0 //
151	D-CONTC/17312/2024	MOHAN HEMBRAM VS SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.	ADV VS	// 0 //
152	D-CONTC/17314/2024	MONSOON KHEMUNDU VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT.	ADV. VS	// 0 //
153	D-CONTC/17316/2024	MALATILATA HANSDA VS SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.	ADV VS	// 0 //
154	D-CONTC/17320/2024	SHYAMA BHARATI VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT.	ADV. VS	// 0 //
155	D-CONTC/17321/2024	DEBI PRASAD ROUT VS SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.	ADV VS	// 0 //
156	D-CONTC/17323/2024	SOUMYA RANJAN SAHOO VS SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.	ADV VS	// 0 //
157	D-CONTC/17324/2024	RANJAN KUMAR BEHERA VS SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT.	ADV. VS	// 0 //
158	D-CONTC/17327/2024	NIBEDITA NAYAK VS SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT.	ADV VS	// 0 //
159	D-CONTC/17328/2024	MANOJ SIKA	ADV	//

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		VS	VS	0
160	D-CONTC/17329/2024	SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT. SWETELENA SAHU	ADV.	//
		VS	VS	0
161	D-CONTC/17330/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT. FALGUNI BEHERA	ADV	//
		VS	VS	0
162	D-CONTC/17331/2024	SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT. BISWAL CHICHILICHI	ADV.	//
		VS	VS	0
163	D-CONTC/17333/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT. SAMIR PRAKSH TIRKEY	ADV	//
		VS	VS	0
164	D-CONTC/17334/2024	SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT. BIDYA SAGAR	ADV	//
		VS	VS	0
165	D-CONTC/17335/2024	SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT. RUDRA PRASAD RATH	ADV.	//
		VS	VS	0
166	D-CONTC/17336/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT. ASHUTOSH MALLIK	ADV	//
		VS	VS	0
167	D-CONTC/17339/2024	SATYABRATA SAHU, ADDL. CHIEF SECRETARY, FOREST AND ENV. DEPT JITENDRA KUMAR BEHERA	ADV	//
		VS	VS	0
168	D-CONTC/17340/2024	SATYABRATA SAHU, ADDL, CHIEF SECY., F AND E DEPT. PRAFULLA KUMAR DHARUA	ADV.	//
		VS	VS	0
169	D-CONTC/17341/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., FOREST AND ENVIORNMENT DEPT. KUMAR CHANDRA MISHRA	ADV	//
		VS	VS	0
170	D-CONTC/17342/2024	DIRECTOR MUNICIPAL ADMINISTRATION H. AND U.D. DEPT. PRADEEP KUMAR DEY	ADV	//
		VS	VS	0

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171	D-CONTC/17343/2024	SATYABRATA SAHU, ADDL. CHIEF SECRETARY, FOREST AND ENV. DEPT. YASOBANTA KARALI VS	ADV ADV	// // ()
172	D-CONTC/17344/2024	SATYABRATA SAHU, ADDL. CHIEF SECRETARY, FOREST AND ENV. DEPT. NARAYAN NAYAK VS	ADV. VS	// // ()
173	D-CONTC/17345/2024	DIRECTOR MUNICIPAL ADMINISTRATION HOUSING AND URBAN DEVELOPMENT DEPT. NILENDRA NARAYAN SINGH VS	ADV VS	// // ()
174	D-CONTC/17346/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., F AND E DEPT. DIBYA SINGH MAJHI VS	ADV VS	// // ()
175	D-CRLA/11505/2024	SATYABRATA SAHU, ADDL. CHIEF SECRETARY, FOREST AND ENV. DEPT. VINOD KUMAR VS	DEVASHIS PANDA VS	// BHUBANESWAR VIGILANCE /50 /2007 ()
176	D-CRLA/11507/2024	STATE OF ODISHA(VIG.) PURNA CHANDRA DASH VS	DEVASHIS PANDA VS	// BHUBANESWAR VIGILANCE /50 /2007 ()
177	D-CRLA/11528/2024	STATE OF ODISHA(VIG.) RAMESH CHANDRA SAHOO VS	DIGAMBAR SETHI VS	// KORAPUT VIGILANCE /16 /2015 ()
178	D-CRLA/11529/2024	STATE OF ODISHA(VIG.) LINGALU SIMHA @ SIMANCHALAM VS	DEBASIS SARANGI VS	// RAYAGADA TOWN /191 /2021 ()
179	D-CRLA/11559/2024	STATE OF ODISHA SAROJ KUMAR PANDA VS	JYOTI RANJAN DEO VS	// KORAPUT VIGILANCE /13 /2011 ()
180	D-CRLA/11564/2024	STATE OF ODISHA(VIG.) MD. RAZZA HUSSAIN @ RAJU VS	LAXMINARAYAN PATEL VS	// SAMBALPUR TOWN /124 /2023 ()
181	D-CRLA/11576/2024	STATE OF ODISHA SUBASH CHANDRA DAS VS	RANJIT MOHANTY VS	// CUTTACK VIGILANCE /1 /2018 ()
		STATE OF ODISHA		//



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182	D-CRLA/11604/2024	SOMNATH MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KODINGA /36 /2023 () //
183	D-CRLA/11625/2024	EROSH SABAR VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 () //
184	D-CRLA/11642/2024	LIYU PRASKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DORAGUDA PS /10 /2018 () //
185	D-CRLMA/11452/2024	BRUNDABANA MEENAKA VS STATE OF ODISHA	NITYANANDA BEHURIA VS	BOLANGIR TOWN /45 /2024 () //
186	D-CRLMA/11487/2024	MRUNAL@MRINAL MALLICK VS STATE OF ODISHA	ADV. VS	PLANTSITE /259 /2015 () //
187	D-CRLMA/11503/2024	DEBI PRASAD BINDHANI VS STATE OF ODISHA	ADV. VS	//0 () //
188	D-CRLMA/11506/2024	TAPAN KUMAR PRADHAN VS STATE OF ODISHA	SATYA RANJAN PATI VS	BADACHANA /161 /2013 () //
189	D-CRLMC/11449/2024	BIJAY KUMAR MOHANTY VS FAGU@NRUSINGH ROUT	PABITRA KUMAR NAYAK VS	//0 () //
190	D-CRLMC/11455/2024	BIJAY KUMAR MOHANTY VS FAGU@NRUSINGH ROUT	PABITRA KUMAR NAYAK VS	//0 () //
191	D-CRLMC/11457/2024	RAJESH KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
192	D-CRLMC/11461/2024	SUMANTA KISAN@SUMANTA KUMAR KISAN@BENU@DUSMANTA KISAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	REAMAL /170 /2019 () //
193	D-CRLMC/11463/2024	JITEN@JITENDRA KUMAR BEHERA	AMIT KUMAR NATH	BOUDH /30 /2023

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		VS	VS	()
194	D-CRLMC/11467/2024	STATE OF ODISHA DEBASISI SUBUDHI	BIJAY KUMAR MOHANTY	// LAXMISAGAR P.S. /61 /2023
		VS	VS	()
195	D-CRLMC/11469/2024	STATE OF ODISHA DHRUBA CHARAN SAHU@DOLAGOBINDA SAHU	AMIT PRASAD BOSE	// / /0
		VS	VS	()
196	D-CRLMC/11470/2024	SURABHI@DEBAKI@PINKI SAHU SURABALA SAHOO	UMA CHARAN MISHRA	// / /0
		VS	VS	()
197	D-CRLMC/11473/2024	LAXMIBUILDERS AND DEVELOPERS PVT. LTD. LENEEA LATIKA PATEL @ TAPASWINI PATEL	MANOJ KUMAR MOHANTY	// ROURKELA VIGILANCE /20 /2022
		VS	VS	()
198	D-CRLMC/11475/2024	STATE OF ODISHA(VIG.) DEEPAK KUMAR DEBATA	PRADEEP KUMAR NATH	// DHANUPALI /252 /2016
		VS	VS	()
199	D-CRLMC/11477/2024	STATE OF ODISHA KALU PARIDA @ KALIA PARIDA	MANAS KUMAR CHAND	// TANGI (KHURDA) /151 /2024
		VS	VS	()
200	D-CRLMC/11479/2024	STATE OF ODISHA BIRENDRA NATH MOHANTA	SUKANTA KUMAR NAYAK	// BALASORE TOWN /124 /2023
		VS	VS	()
201	D-CRLMC/11480/2024	STATE OF ODISHA GHANA @ DIPU @ GOPAL KRUSHNA PATRA	SARADA PRASAD DASH	// KARANJIA /24 /2014
		VS	VS	()
202	D-CRLMC/11482/2024	STATE OF ODISHA DEEPAK CHHATAR @ CHATAR	PRAVASH CHANDRA JENA	// / /0
		VS	VS	()
203	D-CRLMC/11484/2024	STATE OF ODISHA KRUPASINDHU BISWAL	MANAS KUMAR CHAND	// / /0
		VS	VS	()
204	D-CRLMC/11485/2024	SRUSTIDHAR JENA SIDDHANT KUMAR DUTT	OM SWARUP	// MAHILA P.S.(BBSR) /104 /2023
		VS	VS	()

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205	D-CRLMC/11522/2024	ABHIPSA MOHAPATRA FAGURAM @ FAGU HANSDAH @ MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// KULIANA /68 /2003 ()
206	D-CRLMC/11525/2024	GOURANGA BIBHAR VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// SAMBALPUR VIGILANCE /16 /2023 ()
207	D-CRLMC/11530/2024	SARATA NAIK @ SARATA CHANDRA NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// KAMAKHYANAGAR /51 /2023 ()
208	D-CRLMC/11534/2024	SANJU@SANJAY KUMAR GHADEI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// DELANGA /23 /2010 ()
209	D-CRLMC/11542/2024	RAJESH KUMAR MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// / /0 ()
210	D-CRLMC/11556/2024	CHAGALA@LAMAN PATRA@LAXMAN PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// BALIAPAL /39 /2008 ()
211	D-CRLMC/11557/2024	SUSANTA KUMAR SAHU VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// BAIDYANATHPUR /267 /2002 ()
212	D-CRLMC/11560/2024	BIDYUT PRAVA MISHRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// LOISINGHA(BOLANGIR) /53 /2019 ()
213	D-CRLMC/11572/2024	SWAPNESH MOHANTY VS SUMATI MAHALIK	PRAVAT KUMAR MOHANTY VS	// MAHILA P.S. BUXIBAZAR /40 /2020 ()
214	D-CRLMC/11573/2024	KATICHHUA @ RANJAN KANTI SAMAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// Bamapada (Industrial Area) /8 /2008 ()
215	D-CRLMC/11575/2024	RUPAL SAHA @ ROOPAK SAHA VS STATE OF ODISHA	SATYA KASHYAP VS	// NILGIRI /407 /2023 ()

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216	D-CRLMC/11578/2024	TAPAS SWAIN @ TAPAS KUMAR SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	CHANDABALI /163 /2017 () //
217	D-CRLMC/11591/2024	JEMADEI @ JEMABATI PATEL VS STATE OF ODISHA(VIG.)	MANOJ KUMAR MOHANTY VS	ROURKELA VIGILANCE /20 /2022 () //
218	D-CRLMC/11594/2024	DEEPAK KUMAR PALEI @ DIPU VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	GHASIPURA /130 /2021 () //
219	D-CRLMC/11598/2024	KULAMANI PATEL VS STATE OF ODISHA(VIG.)	MANOJ KUMAR MOHANTY VS	ROURKELA VIGILANCE /20 /2022 () //
220	D-CRLMC/11603/2024	MANOJ KUMAR SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	ITAMATI /92 /2023 () //
221	D-CRLMC/11620/2024	SIBA PRASAD MISHRA VS STATE OF ODISHA	MAHADEV SAHU VS	KHARIAR /339 /2021 () //
222	D-CRLMC/11624/2024	DIBYASINGH MISHRA VS STATE OF ODISHA	BIJAYA KUMAR ROURTRAY VS	PATKURA /93 /2017 () //
223	D-CRLMC/11626/2024	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	ANIRUDHA DAS VS	KOREI /20 /2016 () //
224	D-CRLMC/11630/2024	KHIROD NAIK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	LALBAG /12 /2020 () //
225	D-CRLMC/11646/2024	PURNA CHANDRA SENAPATI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 () //
226	D-CRLMP/11489/2024	RADHAMANI PARIDA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	/ /0 () //
227	D-CRLMP/11509/2024	XXXXX	XXXX	/ /0

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		VS	VS	0
		STATE OF ODISHA		//
228	D-CRLMP/11550/2024	SNEHALATA MOHANTY	ALOK KUMAR MOHAPATRA	/0
		VS	VS	0
		STATE OF ODISHA		//
229	D-CRLMP/11554/2024	SISIR KUMAR BEHERA	ALOK KUMAR MOHAPATRA	/0
		VS	VS	0
		STATE OF ODISHA		//
230	D-CRLMP/11565/2024	ANITA BEHERA	BISWABHUSAN DAS	/0
		VS	VS	0
		STATE OF ODISHA		//
231	D-CRLMP/11568/2024	SUCHITRA BHOLA	JYOTIRMAYA SAHOO	/0
		VS	VS	0
		STATE OF ODISHA		//
232	D-CRLMP/11571/2024	S.SAIBA PATRA	JYOTIRMAYA SAHOO	/0
		VS	VS	0
		S.SUNITA PATRA		//
233	D-CRLMP/11585/2024	PRIYADARSANEE PATRA	PADMALAYA MOHAPATRA	/0
		VS	VS	0
		STATE OF ODISHA		//
234	D-CRLMP/11590/2024	PRASANTA MALLIK	KHIROD KUMAR SWAIN	/0
		VS	VS	0
		STATE OF ODISHA		//
235	D-CRLMP/11602/2024	JTOTSNA DALEI	DEBASISH SAMAL	/0
		VS	VS	0
		STATE OF ODISHA		//
236	D-CRLMP/11605/2024	BRAJA KISHORE SETHI	BIJAYA KUMAR ROUSTRAY	/0
		VS	VS	0
		STATE OF ODISHA		//
237	D-CRLMP/11609/2024	NARENDRA KUMAR KAMILA	PRASANTA KUMAR JENA	/0
		VS	VS	0
		REKHA SAHOO		//
238	D-CRLMP/11619/2024	BIDULATA SAHOO	PRATIK NAYAK	/0
		VS	VS	0

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239	D-CRLREV/11471/2024	STATE OF ODISHA TARANNUM JAHAN VS KALIM KHAN	ANAM CHARAN PANDA VS	// //0 ()
240	D-CRLREV/11589/2024	SUNIL MUDULI @ KALIA VS	KISHORE KUMAR MISHRA VS	// KUMBHARAPARA /384 /2021 ()
241	D-CRLREV/11623/2024	STATE OF ODISHA DHARMENDRA CHHATAR VS	SURYAKANTA DWIBEDI VS	// TITILAGARH /100 /2013 ()
242	D-CRLREV/11627/2024	STATE OF ODISHA KRUSHNA KELA VS	SURYAKANTA DWIBEDI VS	// TITILAGARH /21 /2016 ()
243	D-ITA/17163/2024	STATE OF ODISHA BISWAJIT BEHERA VS	CHITRASEN PARIDA VS	// () //
244	D-MACA/17084/2024	INCOME TAX OFFICER, WARD-4(2), BBSR MADHABANANDA JENA @ MADHAB JENA VS	PRADEEP KUMAR MISHRA VS	// () //
245	D-MACA/17089/2024	SUBASH CHANDRA PARIDA D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK VS	RAMESH CHANDRA SAHOO 1 VS	// () //
246	D-MACA/17130/2024	PRAVAT KUMAR BARIK SBI GENERAL INSURANCE CO.LTD., BBSR VS	G.P.DUTTA VS	// () //
247	D-MACA/17131/2024	DOLESWARI PRADHAN @ SAHU MANAGER CLAIM(LEGAL), CHOLAMANDALAM MS GENERAL INSURANCE COMPANY L.D.D., BBSR VS	G.P.DUTTA VS	// () //
248	D-MACA/17133/2024	RABINDRA PRADHAN SBI GENERAL INSURANCE CO. L.T.D. VS	G.P.DUTTA VS	// () //
249	D-MACA/17134/2024	ANITA SUAR THE ORIENTAL INSURANCE CO.LTD., BBSR VS PARBATI SAHOO	GIRIJA PRASAD DUTTA VS	// () //

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250	D-MACA/17186/2024	GATIKRISHNA SWAIN VS RABINDRANATH NAYAK	BISWAJIT MOHANTY VS	// 0 //
251	D-MACA/17277/2024	SAMBHU DAS VS MADHAB BARIK	SARAT CHANDRA SWAIN VS	// 0 //
252	D-MACA/17284/2024	KALIA DAS VS MADHAB BARIK	SARAT CHANDRA SWAIN VS	// 0 //
253	D-MATA/17102/2024	SURESH KUMAR KASTA VS BARSHA BANANEE BAISAKHI	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
254	D-MATA/17107/2024	HAREKRUSHNA BHARATI VS SANDHYARANI GIRI	SAROJ RANJAN SUBUDHI VS	// 0 //
255	D-MATA/17120/2024	SWATI PANDA @ SWATHI VS RABINDRA PANDA	SUJATA JENA VS	// 0 //
256	D-RPFAM/17253/2024	K. ANANTHARAJA VS DR. BANDITA PATI	ARUPANANDA DAS VS	// 0 //
257	D-RPFAM/17293/2024	SUJIT KUMAR SAHOO VS GOLDY RANI ROUT	MIHIR SEKHAR SAHOO VS	// 0 //
258	D-RSA/17211/2024	SANATAN DASH VS SANTOSH KUMAR DASH	MANAS RANJAN DASH VS	// 0 //
259	D-RSA/17302/2024	PRAMILA DAS VS RAMALINGESWAR SWAMY	BUDHADEV ROUSTRAY VS	// 0 //
260	D-RSA/17311/2024	SANGRAM KESHARI OTA VS HEMA SAGAR RANA	SUBHADUTTA ROUSTRAY VS	// 0 //
261	D-RVWPET/17123/2024	PRAMILA NAYAK	ADV	//

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	D-RVWPET/17129/2024	ALEKHA PRASAD NAYAK	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-RVWPET/17225/2024	M/S. MAGNUM SEA FOODS LTD. BBSR	SUNSHINE ANAND SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-RVWPET/17231/2024	M/S. MAGNUM SEA FOODS LTD. BBSR	SUNSHINE ANAND SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-STREV/17193/2024	M/S., MARUTI STEELS	SASWAT K. ACHARYA	//
		VS	VS	0
		SALES TAX OFFICER		//
266	D-STREV/17197/2024	M/S. SMV BEVERAGES PVT.LTD., CUTTACK	SANTOSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-STREV/17199/2024	M/S. SMV BEVERAGES PVT.LTD., CUTTACK	SANTOSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-STREV/17201/2024	M/S SMV BEVERAGES PVT. LTD., CUTTACK	SANTOSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-STREV/17203/2024	M/S SMV BEVERAGES PVT. LTD., CUTTACK	SANTOSH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-TRP(C)/17080/2024	JHULANA KALO	DEEPANJALI SAHU	//
		VS	VS	0
		PRASANTA KUMAR SINGH DHARUA		//
271	D-WA/17051/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	//
		VS	VS	0
		TRIBIKRAM PADHI		//
272	D-WA/17055/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	//
		VS	VS	0



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273	D-WA/17060/2024	NILESWAR THELA STATE OF ODISHA VS	RABI NARAYAN MISHRA,A.G.A VS	// // 0
274	D-WA/17061/2024	DR. SMITA MOHANTY STATE OF ODISHA VS	UTTAM KUMAR SAHOO, A.S.C. VS	// // 0
275	D-WA/17068/2024	PADMANAV JENA STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY, A.G.A. VS	// // 0
276	D-WA/17073/2024	BAIRAGI BEHERA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0
277	D-WA/17083/2024	MURALIDHAR MUDULI STATE OF ODISHA VS	PRADEEP KUMAR ROUT, A.G.A. VS	// // 0
278	D-WA/17087/2024	ANANDA BIHARI BHANJA STATE OF ODISHA VS	RABI NARAYAN MISHRA,A.G.A VS	// // 0
279	D-WA/17088/2024	PRATIMA MOHANTA STATE OF ODISHA VS	UTTAM KUMAR SAHOO, A.S.C. VS	// // 0
280	D-WA/17095/2024	JAYASHYAM BHOI STATE OF ODISHA VS	BIPLAB MOHANTY, A.G.A. VS	// // 0
281	D-WA/17106/2024	BASANTA KUMAR MOHAPATRA STATE OF ODISHA VS	BIPLAB MOHANTY,A.G.A VS	// // 0
282	D-WA/17141/2024	SATYABADI PATEL STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
283	D-WA/17178/2024	ARABINDA PANDA GANESWAR SAMANTARAY VS STATE OF ODISHA	RAJIB RATH VS	// // 0 //

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**FILING REPORT AS ON :16/04/2024**

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284	D-WA/17262/2024	STATE OF ODISHA VS SWADESH BANDITA PADHI	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
285	D-WP(C)/17050/2024	BISWAJIT DAS VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
286	D-WP(C)/17052/2024	JNANARANJAN BHOI VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
287	D-WP(C)/17054/2024	BISWAJIT DAS VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
288	D-WP(C)/17056/2024	BISWAJIT DAS VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
289	D-WP(C)/17057/2024	MANI PRASAD SAMANTA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
290	D-WP(C)/17058/2024	HAJARI MANGARAJ VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
291	D-WP(C)/17059/2024	BISWAJIT DAS VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
292	D-WP(C)/17062/2024 WP(C)/9333/2024	SAROJ KUMAR JENA VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	SAGARIKA SAHOO VS	// 0 //
293	D-WP(C)/17063/2024 WP(C)/9358/2024	MOHAN CHARAN NAIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
294	D-WP(C)/17064/2024	SHANTANU KUMAR DAS VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
295	D-WP(C)/17065/2024	KARNA SARKA	MANAS PATI	//

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	WP(C)/9347/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/17066/2024	ANANDA BIDIKA	MANAS PATI	//
	WP(C)/9351/2024	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/17067/2024	PRASANTA BHOI	BISHAL BAIVAB	//
		VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/17069/2024	ULLASHA GOUDA	KULADA NANDA DAS	//
		VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/17071/2024	NARENDRA KUMAR SETHI	BADRINARAYAN PANDA	//
		VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/17075/2024	BHABESH KUMAR MAHANTA	DR. BINODA KUMAR MISHRA	//
		VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/17076/2024	RANJITA BEHERA	DR. BINODA KUMAR MISHRA	//
		VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/17078/2024	PRADEEP KUMAR PAHI	DR. BINODA KUMAR MISHRA	//
		VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/17081/2024	NIRANJAN ROHIDAS	SHANTI PRAKASH MOHANTY	//
		VS HONBLE CLAIM COMMISSIONER, BBSR	VS	0 //
304	D-WP(C)/17085/2024	TUKU KUND	BIBEKANANDA BAISAKH	//
		VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/17090/2024	KARTIK CHANDRA SINGH	BISWAJIT MOHAPATRA	//
		VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/17091/2024	MAHENDRA BAG	ASUTOSH SAHOO	//
		VS	VS	0

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307	D-WP(C)/17093/2024	SECRETARY, CLAIMS COMMISSION, BBSR,KHURDA NARENDRA NATH PANDA VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// // 0 //
308	D-WP(C)/17094/2024	ASHIS NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
309	D-WP(C)/17096/2024	BADHA HEMBRAM VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
310	D-WP(C)/17097/2024	RANISH DHAL VS JAGNYA NARAYAN DHAL	SANKARACHARYA CHOUDHURY VS	// 0 //
311	D-WP(C)/17099/2024	KAILASH ROUT VS THE COLLECTOR, NAYAGARH	JNYANANANDA PANDA VS	// 0 //
312	D-WP(C)/17101/2024	HIMANSU BHUSAN BEHERA VS ANITA RANI DAS	BHABANI SHANKAR DASPARIDA VS	// 0 //
313	D-WP(C)/17104/2024 WP(C)/9337/2024	M/S GM IRON AND STEEL COMPANY LTD., MAYURBHANJ VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
314	D-WP(C)/17105/2024	MOTHER TERESA E TECHNO SCHOOL, RAYAGADA VS DEPT. OF S AND ME, GOVT. OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
315	D-WP(C)/17108/2024	SANJUKTA SWAIN VS THE COLLECTOR, PURI	RAMANATH ACHARYA VS	// 0 //
316	D-WP(C)/17109/2024	BENUDHAR MAHALIK VS CHAIRMAN ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	NIRMAL RANJAN ROURTRAY VS	// 0 //
317	D-WP(C)/17112/2024	JITENDRA PARIDA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //

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318	D-WP(C)/17113/2024	RENU MOHAPATRA VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
319	D-WP(C)/17114/2024	DAMAYANTI SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
320	D-WP(C)/17115/2024	AMBUJA KUMAR SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
321	D-WP(C)/17116/2024	SONALI PATTANAYAK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
322	D-WP(C)/17118/2024	SIBA PRASAD ROUT VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
323	D-WP(C)/17121/2024	JADUNATH PARIDA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
324	D-WP(C)/17127/2024	SUBAS CHANDRA TRIPATHY VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	// 0 //
325	D-WP(C)/17128/2024	RINA RANI DEI VS BERHAMPUR UNIVERSITY, BHANJA BIHAR, BERHAMPUR, GANJAM	K.K.SWAIN VS	// 0 //
326	D-WP(C)/17132/2024	PRASANTA CHANDRA RATH VS THE AO, CUM C.M. KARNATAK BANK LTD. BBSR	SUBASH CHANDRA PUSPALAKA VS	// 0 //
327	D-WP(C)/17135/2024	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
328	D-WP(C)/17136/2024 WP(C)/9369/2024	DILLIP KUMAR ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
329	D-WP(C)/17137/2024	SADANANDA NAYAK	SARBESWAR BEHERA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/17139/2024	SREEBATS KUMAR MOHANTY	BISHNU BRATA SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/17140/2024	AJAYA KUMAR PADHAN	SUSHANTA KUMAR JOSHI	//
	WP(C)/9374/2024	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/17142/2024	M/S. DWARAKA RESORTS PVT LTD. CUTTACK	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/17144/2024	JAGANNATH PRATHARI	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		CHIEF ADMINISTRATOR, SJT, PURI		//
334	D-WP(C)/17145/2024	SARAT CHANDRA MISHRA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		THE SUPERINTENDING ENGINEER, CENTRAL MINOR IRRIGATION CIRCLE, KHURDA		//
335	D-WP(C)/17147/2024	AKSHYA KUMAR MALIKA	BISWABAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/17148/2024	ABHAHYA KUMAR MALIKA	BISWAMBAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/17149/2024	RANJU BEHERA	JUGALA KISHORE PANDA	//
		VS	VS	0
		JHUNU NAGA		//
338	D-WP(C)/17151/2024	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD.,	BAIDHAR SAHOO	//
		VS	VS	0
		THE ASSISTANT PROVIDENT FUND COMMISSIONER AND A.O., EPFO, SAMBALPUR		//
339	D-WP(C)/17153/2024	MINA NAIK	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/17155/2024	NARENDRA BHOE @ JHANKAR	SUMITRA MOHANTY	//
	WP(C)/9367/2024	VS	VS	0

## ORISSA HIGH COURT

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341	D-WP(C)/17156/2024	STATE OF ODISHA RAMESH CHANDRA MALLICK VS	GOURI SHANKAR DAS VS	// // 0
342	D-WP(C)/17157/2024	STATE OF ODISHA RUNU MAHARANA VS	SISIR KUMAR PUROHIT VS	// // 0
343	D-WP(C)/17159/2024	SUTRAPRABHA SENAPATI DILLIP KUMAR JENA VS	CHANDRAKANTA NAYAK VS	// // 0
344	D-WP(C)/17160/2024	REGISTRAR OF CO-OPERATIVE SOCIETIES, BBSR,KHURDA BHAGIRATHI BARIK VS	KUNAL KUMAR SWAIN VS	// // 0
345	D-WP(C)/17162/2024	STATE OF ODISHA SIBA PRASAD BARAL VS	KUNAL KUMAR SWAIN VS	// // 0
346	D-WP(C)/17164/2024	STATE OF ODISHA BIJAY KUMAR PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0
347	D-WP(C)/17165/2024	STATE OF ODISHA KADAMBINI BISWAL VS	KUNAL KUMAR SWAIN VS	// // 0
348	D-WP(C)/17166/2024	STATE OF ODISHA RAMESH KUMAR DALEI VS	PRIYABRATA MOHAPATRA VS	// // 0
349	D-WP(C)/17167/2024	COMMISSIONER, GST(STATE) VANIJYA KAR BHAWAN, CUTTACK JIGYANSA LENKA VS	BIKASH MISHRA VS	// // 0
350	D-WP(C)/17168/2024	COUNCIL OF HIGHER SECONDARY EDUCATION, BBSR RABINARAYAN SUBUDHI VS	SIDHARTHA SWAIN VS	// // 0
351	D-WP(C)/17169/2024	STATE OF ODISHA JAGDISH CHANDRA BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // 0 //

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352	D-WP(C)/17170/2024	NILAMANI MAHARANA VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	AKSHAYA KUMAR MOHAPATRA VS	// 0 //
353	D-WP(C)/17172/2024	SATYABAN PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
354	D-WP(C)/17173/2024	SARAT KUMAR MISHRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //
355	D-WP(C)/17175/2024	RAMESH CHANDRA PARIDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
356	D-WP(C)/17176/2024	MAA SAKAMBARI TRADERS, BALANGIR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
357	D-WP(C)/17177/2024	CHITTA RANJAN KANUNGO VS PUBLIC INFORMATION OFFICER, ODISHA STATE COOPERATIVE BANK LTD. BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //
358	D-WP(C)/17180/2024	M/S. KIRIN TECHNOLOGY PVT LTD., CHANDRASEKHARPUR, KHURDA VS COMMISSIONER OF CT AND GST , CUTTACK	DEBASISH HAZRA VS	// 0 //
359	D-WP(C)/17181/2024	MATA PARSAYA VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
360	D-WP(C)/17182/2024	PRAMOD KUMAR PADHY VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
361	D-WP(C)/17183/2024	KANCHANA PANDIT VS THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
362	D-WP(C)/17184/2024	PARAMANANDA NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
363	D-WP(C)/17187/2024	KAIBALYA BEHERA	ASHOK DAS	//



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/17189/2024	THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM MATA PARSAYA	ASHOK DAS	//
		VS	VS	0
365	D-WP(C)/17190/2024	THE ADDL.COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, GANJAM M/S. BISAN SINGH	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	0
366	D-WP(C)/17195/2024	COMMISSIONER OF CT AND GST, CUTTACK VETERANS CLUB ODISHA, BBSR	BIDESH RANJAN BEHERA	//
		VS	VS	0
367	D-WP(C)/17196/2024	STATE OF ODISHA PUNJAB NATIONAL BANK	RAMACHANDRA PANIGRAHY	//
		VS	VS	0
368	D-WP(C)/17200/2024	UNION OF INDIA KALPANA BEHERA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
369	D-WP(C)/17205/2024	STATE OF ODISHA M/S. NEST AWAY TECHNOLOGIES PVT. LTD. BENGALURU	AMAR KUMAR MOHANTY	//
		VS	VS	0
370	D-WP(C)/17206/2024	SOUBHAGYA DHIR NARENDRA CHITARANJAN DEHURI	BISHAL BAIVAB	//
		VS	VS	0
371	D-WP(C)/17207/2024	STATE OF ODISHA DR. PRASANTA KUMAR LENKA	SUBHADUTTA ROURTRAY	//
		VS	VS	0
372	D-WP(C)/17208/2024	STATE OF ODISHA SUSIL KUMAR DAS	NIRANJAN NAYAK	//
		VS	VS	0
373	D-WP(C)/17210/2024	STATE OF ODISHA JANAKI BALLABHA PATTANAIAK	GOPAL KRUSHNA NANDA	//
		VS	VS	0
374	D-WP(C)/17213/2024	STATE OF ODISHA BIJAYA KUMAR BEHERA	SANTOSH CHANDRA ATABUDHI	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/17214/2024	DIRECTOR OF CENSUS OPERATIONS, ODISHA, BBSR HARA NAYAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// // 0 //
376	D-WP(C)/17215/2024	PANCHANAN MOHANTY VS YOGI HARICHANDAN	RAJENDRA KUMAR PRADHAN VS	// 0 //
377	D-WP(C)/17216/2024	NIRANJAN NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
378	D-WP(C)/17217/2024	ASHOK KUMAR NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
379	D-WP(C)/17218/2024	BIRABAR PRADHAN VS THE COLLECTOR AND D.M. JAJPUR	SUBASH CHANDRA PRADHAN VS	// 0 //
380	D-WP(C)/17219/2024	JOGENDRA KUMAR BARAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
381	D-WP(C)/17221/2024	CHITTARANJAN MOHAPATRA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
382	D-WP(C)/17222/2024	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
383	D-WP(C)/17223/2024	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
384	D-WP(C)/17224/2024	SANTOSHI INFOTECH COMPUTER CENTRE, NABARANGPUR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
385	D-WP(C)/17226/2024	TARINI CHARAN PATTANAİK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //

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386	D-WP(C)/17228/2024	NARAYAN CHANDRA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
387	D-WP(C)/17229/2024	DHANESWAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
388	D-WP(C)/17230/2024	PRAVAT KUMAR PANDA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// 0 //
389	D-WP(C)/17234/2024	CAMPO BADHAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
390	D-WP(C)/17237/2024	DAMODAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
391	D-WP(C)/17239/2024	K. SATISH KUMAR SUBUDHI VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
392	D-WP(C)/17241/2024	MADHAB CHANDRA SWAIN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
393	D-WP(C)/17243/2024	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	JNANA RANJAN KAR VS	// 0 //
394	D-WP(C)/17245/2024	MAHESWAR ROUT VS MANORANJAN TRIPATHY	SUDHANSU SEKHAR JENA VS	// 0 //
395	D-WP(C)/17246/2024	PRASAN KUMAR TRIPATHY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
396	D-WP(C)/17247/2024	KIRANBALA PATTANAIAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
397	D-WP(C)/17248/2024	PRASANTA KUMAR MOHANTY	JNANA RANJAN KAR	//

**ORISSA HIGH COURT****FILING REPORT AS ON :16/04/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/17249/2024	SAROJ KUMAR MAHANTA	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
399	D-WP(C)/17250/2024	ACHYUTANANDA KHADANGA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
400	D-WP(C)/17251/2024	KAILASH CHANDRA BEHERA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/17254/2024	PRASANTA KUMAR MOHANTY	JNANA RANJAN KAR	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/17255/2024	RABINDRANATH BEHERA	AJAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/17258/2024	DEBADATTA NAYAK	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/17259/2024	PRAFULLA KUMAR BISWAL	SANATAN DAS	//
		VS	VS	0
		SUB COLLECTOR, ATHAGARH		//
405	D-WP(C)/17263/2024	YOSOBANTA MALLIK	CHANDRAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
406	D-WP(C)/17264/2024	CHANDRA SEKHAR SAHOO	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		UNION OF INDIA		//
407	D-WP(C)/17265/2024	BIJAYA KUMAR MAHARANA	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
408	D-WP(C)/17267/2024	M/S.RANGADHAR ROUT, KEONJHAR	UMESH CHANDRA BEHURA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/04/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	D-WP(C)/17269/2024	ADDL. COMMISSIONER OF STATE TAX(APPEAL), CUTTACK LAXMI JEWELLERY, CUTTACK VS UNION OF INDIA	GOUTAM KUMAR ACHARYA VS	// // 0 //
410	D-WP(C)/17271/2024	M/S NARBHERAM VISHARAM AND KHATUA NARBHERAM AND CO, KEONJHAR VS ADDL. STATE TAX OFFICER, BARBIL, KEONJHAR	PRAKASH KUMAR JENA VS	// 0 //
411	D-WP(C)/17272/2024	S.K.JEWELLERS, CUTTACK VS UNION OF INDIA	GOUTAM KUMAR ACHARYA VS	// 0 //
412	D-WP(C)/17274/2024	MANJU DEVI PODDAR VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
413	D-WP(C)/17275/2024	RAM CHANDRA DALAI VS THE STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
414	D-WP(C)/17276/2024	CHHAYABATI MUDULI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
415	D-WP(C)/17278/2024	DILLIP KUMAR SAHOO VS UNION OF INDIA	SAYED SHAHZEB ALI VS	// 0 //
416	D-WP(C)/17279/2024	AMARA KUMAR JENA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
417	D-WP(C)/17280/2024	SK. TASWAL VS SUB-COLLECTOR, KENDRAPARA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
418	D-WP(C)/17281/2024	CHINMAYEE BEHERA VS SUJATA MALLICK	GOPAL PRASAD JENA VS	// 0 //
419	D-WP(C)/17282/2024	CHAINA SETHY VS STATE OF ODISHA	NIHAL RATH VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/17285/2024	SK. SAHIP VS SUB-COLLECTOR, KENDRAPARA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
421	D-WP(C)/17286/2024	DHARITRI PATTANAİK VS STATE OF ODISHA	JAYANT KUMAR BISWAL VS	// 0 //
422	D-WP(C)/17287/2024	SK. MAJIT ALI VS SUB-COLLECTOR, KENDRAPARA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
423	D-WP(C)/17290/2024	ODISHA NURSING COLLEGE, BHADRAK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
424	D-WP(C)/17294/2024	RAMA CHANDRA SAHOO VS STATE OF ODISHA	JAGABANDHU ROUT VS	// 0 //
425	D-WP(C)/17296/2024	BIDYADHAR SHIAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
426	D-WP(C)/17298/2024	KRUSHNA PRIYA DEVI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
427	D-WP(C)/17303/2024	RASHMI REKHA MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
428	D-WP(C)/17304/2024	SURESH CHANDRA MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
429	D-WP(C)/17306/2024	PRACHITARA SATAPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
430	D-WP(C)/17308/2024	SADASHIBA PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
431	D-WP(C)/17310/2024	LAXMIKANTA NAYAK	ANAM CHARAN PANDA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	D-WP(C)/17313/2024	SURYAMANI BHOI	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
433	D-WP(C)/17315/2024	KAMAL KUMAR PARIDA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
434	D-WP(C)/17317/2024	GOPAL KRUSHNA PADHI	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	D-WP(C)/17318/2024	JAY KRUSHNA MOHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
436	D-WP(C)/17319/2024	ABHIRAM BEHERA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
437	D-WP(C)/17322/2024	LALITA MOHAN NAYAK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
438	D-WP(C)/17325/2024	RAGHUNATH PRAMANIK	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
439	D-WP(C)/17326/2024	KALPANA PATEL	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
440	D-WP(C)/17332/2024	MANGAL PRASAD BHUE	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
441	D-WP(C)/17337/2024	SRIKANTA SAHU	AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
		STATE OF ODISHA		//
442	D-WP(C)/17338/2024	SNEHALATA SAMANTARAY	GOPAL KRUSHNA NANDA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-WPCRL/11511/2024	STATE OF ODISHA NIRUPAMA DAS VS	MANAS KUMAR CHAND VS	// / /0 ()
444	D-WPCRL/11547/2024	STATE OF ODISHA EPSILON SWAIN VS	SANTOSH KUMAR SAMANTARAY VS	// / /0 ()
445	D-ABLAPL/11450/2024	STATE OF ODISHA BANTI BEURA VS	SAMBIT SAMAL VS	// CUTTACK SADAR /195 /2024 ()
446	D-ABLAPL/11456/2024	STATE OF ODISHA DEBIPRIYA PRADHAN VS	BIJAYA KUMAR BEHERA VS	// BRAHMANITARANG /38 /2024 ()
447	D-ABLAPL/11458/2024	STATE OF ODISHA BADRINARAYAN MISHRA VS	PRASANTA KUMAR NANDA VS	// / /0 ()
448	D-ABLAPL/11459/2024	STATE OF ODISHA SUCHISMIAT SAHOO VS	PRADIPTA BEURA VS	// BHUBAN /366 /2023 ()
449	D-ABLAPL/11460/2024	STATE OF ODISHA BHIKARI KHATUA VS	PRASANTA KUMAR NANDA VS	// NAYAPALLI P.S. /35 /2017 ()
450	D-ABLAPL/11465/2024	STATE OF ODISHA GOURANGA SAHOO VS	PRADIPTA BEURA VS	// TIGIRIA /75 /2024 ()
451	D-ABLAPL/11468/2024	STATE OF ODISHA NIMA @ NIRMALA PARIDA @ NIRMALA KUMAR PARIDA VS	PRADIPTA BEURA VS	// / / ()
452	D-ABLAPL/11472/2024	STATE OF ODISHA MANAS KUMAR SAHOO VS	PRADIPTA BEURA VS	// GURUDIJHATIA /44 /2024 ()
453	D-ABLAPL/11491/2024	STATE OF ODISHA DILLIP KUMAR PANIGRAHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// KALINGA NAGAR /58 /2024 () //



## ORISSA HIGH COURT

### FILING REPORT AS ON :16/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/11493/2024	ZAJUL HAQUE VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BAMBARI /111 /2024 () //
455	D-ABLAPL/11498/2024	BADAL @ SAMIR KUMAR BEHERA @ BADAL KUMAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MARINE PS ARAKHAKUDA /16 /2024 () //
456	D-ABLAPL/11499/2024	MANSINGH MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JHARPOKHARIA /62 /2024 () //
457	D-ABLAPL/11500/2024	BABA JENA VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	INFOVALLY UPD BHUBANESWAR /103 /2024 () //
458	D-ABLAPL/11502/2024	RAHUL RAKSHIT VS STATE OF ODISHA	MAHES DAS VS	SAMBALPUR TOWN /427 /2023 () //
459	D-ABLAPL/11508/2024	ASHIS SETH VS STATE OF ODISHA	TAPOBANTA BARIK VS	BIJEPUR /131 /2024 () //
460	D-ABLAPL/11510/2024	SANJAY @ ANIL KUMAR MALLA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	NISCHINTAKOILI /74 /2024 () //
461	D-ABLAPL/11514/2024	RATAN MAJHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BARIPADA SADAR /66 /2024 () //
462	D-ABLAPL/11515/2024	JULIOUS BEURA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	PATTAMUNDAI RURAL PS /170 /2024 () //
463	D-ABLAPL/11516/2024	BISHNU PRIYA MOHAPATRA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	KHANDAGIRI P.S. /237 /2024 () //
464	D-ABLAPL/11519/2024	PRASANTA KUMAR SAMAL VS STATE OF ODISHA	KASHINATH PATTNAIK VS	/ /0 () //
465	D-ABLAPL/11521/2024	SAMPAD BHUYAN @ SAMPAD KUMAR BHUYAN	KASHINATH PATTNAIK	CUTTACK SADAR /122 /2024

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	D-ABLAPL/11526/2024	STATE OF ODISHA PAPUNA @ SUNAKAR SAHOO	SURYAKANTA DASH	// KUAKHIA /156 /2024
		VS	VS	()
467	D-ABLAPL/11527/2024	STATE OF ODISHA DHARMANANDA PARIDA	SANJAYA KUMAR PATRI	// PATTAMUNDAI RURAL PS /131 /2024
		VS	VS	()
468	D-ABLAPL/11531/2024	STATE OF ODISHA AMITABHA @ AMITAB SWAIN @ KANHU SWAIN	PUNIL KUMAR SWAIN	// KHANDAGIRI P.S. /50 /2024
		VS	VS	()
469	D-ABLAPL/11532/2024	STATE OF ODISHA AMITABHA @ AMITAB SWAIN @ KANHU SWAIN	PUNIL KUMAR SWAIN	// KANDARPUR /8 /2024
		VS	VS	()
470	D-ABLAPL/11533/2024	STATE OF ODISHA MANOJ PATRA @ MANOJA KUMAR PATRA	MRUTUNJAYA MOHANTY	// NIALI /98 /2024
		VS	VS	()
471	D-ABLAPL/11535/2024	STATE OF ODISHA BRAJA MALLICK @ BRAJABANDHU MALLICK	BISWARANJAN DALAI	// BALIKUDA /153 /2024
		VS	VS	()
472	D-ABLAPL/11536/2024	STATE OF ODISHA SANJAY KUMAR BHOI	PRADEEP KUMAR MOHAPATRA	// BALIPATNA /17 /2024
		VS	VS	()
473	D-ABLAPL/11538/2024	STATE OF ODISHA RANJIT @ RANJAN JENA	ASHOK KUMAR SAHOO	// MARSHAGHAI /88 /2024
		VS	VS	()
474	D-ABLAPL/11540/2024	STATE OF ODISHA SUDHANSU SEKHAR NAYAK	AKASH BHUYAN	// KUJANGA /156 /2024
		VS	VS	()
475	D-ABLAPL/11541/2024	STATE OF ODISHA SUNIL KUMAR MOHANTY	SANTOSH KUMAR ROUT	// ATHAMALLIK /143 /2024
		VS	VS	()
476	D-ABLAPL/11543/2024	STATE OF ODISHA KADALI @ KRAMU RAO	BITAS KUMAR SWAIN	// MALGODOWN /86 /2024
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-ABLAPL/11546/2024	STATE OF ODISHA ASHISH AGARWAL VS	RAMESH AGARWAL VS	// MALGODOWN /7 /2024 ()
478	D-ABLAPL/11552/2024	STATE OF ODISHA MITU NAYAK VS	SONALI ROUT VS	// KHARABEL NAGAR P.S. /310 /2023 ()
479	D-ABLAPL/11558/2024	STATE OF ODISHA SUBAL SAHOO @ SAHU VS	ROHIT KUMAR SUNA VS	// / /0 ()
480	D-ABLAPL/11562/2024	STATE OF ODISHA SANTOSH KUMAR SAHU VS	LAXMINARAYAN PATEL VS	// BERHAMPUR SADAR /106 /2024 ()
481	D-ABLAPL/11563/2024	STATE OF ODISHA RAJENDRA MALLICK @ RAJENDRA MALLIK @ CHANDA VS	AMULYA RATNA PANDA VS	// BINJHARPUR /217 /2024 ()
482	D-ABLAPL/11569/2024	STATE OF ODISHA PADMANABHA BAIRAGI VS	JUGALA KISHORE PANDA VS	// / /0 ()
483	D-ABLAPL/11570/2024	STATE OF ODISHA DILLIP KUMAR GHOSH VS	SUSIL KUMAR PATTNAIK VS	// JHARPOKHARIA /74 /2024 ()
484	D-ABLAPL/11581/2024	STATE OF ODISHA KALANDI MALLICK @ DEBENDRA VS	ASHOK KUMAR SARANGI VS	// BARI /218 /2024 ()
485	D-ABLAPL/11582/2024	STATE OF ODISHA GOLAM ALI KHAN VS	KSHIROD KUMAR PAHIL VS	// JAJPUR SADAR /93 /2021 ()
486	D-ABLAPL/11584/2024	STATE OF ODISHA BIBHUTI BHUSAN BEHERA VS	RAJAKISHORE SAHOO VS	// NALCO /64 /2018 ()
487	D-ABLAPL/11586/2024	STATE OF ODISHA SUJIT @ SUJIT NARAYAN DEHURY VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	// TANGI /81 /2024 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-ABLAPL/11592/2024	DEEPAK BAIRAGI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// () //
489	D-ABLAPL/11597/2024	ANIL KUMAR JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /148 /2023 () //
490	D-ABLAPL/11600/2024	SOMANATH PUHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /124 /2023 () //
491	D-ABLAPL/11601/2024	SOMANATH PUHAN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDIPADA /115 /2023 () //
492	D-ABLAPL/11611/2024	JAYGURU ROUT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /80 /2024 () //
493	D-ABLAPL/11613/2024	MANTU MALLA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /77 /2024 () //
494	D-ABLAPL/11614/2024	PRASANTA KUMAR NATH VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	PURUNABAZAR /41 /2024 () //
495	D-ABLAPL/11617/2024	GANESH BHOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUNAKATAK /134 /2018 () //
496	D-ABLAPL/11618/2024	RIAKAT ALLI SAHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /285 /2024 () //
497	D-ABLAPL/11637/2024	BHABANI SANKAR PAL VS STATE OF ODISHA	DHANANJAYA NAYAK VS	CUTTACK SADAR /195 /2024 () //
498	D-ABLAPL/11643/2024	RAKESH KUMAR KHUNTIA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /117 /2024 () //
499	D-ABLAPL/11644/2024	PABITRA DAS	RABI NARAYAN PANDA	BALICHANDRAPUR /126 /2024

**ORISSA HIGH COURT**

**FILING REPORT AS ON :16/04/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
500	D-ABLAPL/11645/2024	VS STATE OF ODISHA BENUDHAR SAHOO	VS PRADEEP KUMAR PARIDA	() // PIPLI /183 /2024
501	D-ABLAPL/11649/2024	VS STATE OF ODISHA MADAN MOHAN PRADHAN	VS BASUDEV BARIK	() // KAMAKHYANAGAR /492 /2023
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :16/04/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-COPET/37/2013 COPET/37/2013	ORISSA SPINNING MILL MP	M/S.BIJAN RAY	1/2024
2	D-CRLMA/11487/2024 CRLMA/ /	MRUNAL@MRINAL MALLICK MP	ADV.	25/2024
3	D-STREV/17193/2024 STREV/ /	M/S., MARUTI STEELS MP	SASWAT K. ACHARYA	35/2024
4	D-CRLMP/1540/2023 CRLMP/1540/2023	BANKA BIHARI MOHARANA MP		94/2024
5	D-CRLMP/11609/2024 CRLMP/ /	NARENDRA KUMAR KAMILA MP	PRASANTA KUMAR JENA	95/2024
6	D-TRP(C)/17080/2024 TRP(C)/ /	JHULANA KALO MP	DEEPANJALI SAHU	100/2024
7	D-RVWPET/17225/2024 RVWPET/ /	M/S. MAGNUM SEA FOODS LTD. BBSR MP	SUNSHINE ANAND SWAIN	118/2024
8	D-RVWPET/17231/2024 RVWPET/ /	M/S. MAGNUM SEA FOODS LTD. BBSR MP	SUNSHINE ANAND SWAIN	119/2024
9	D-CMAPL/13408/2024 CMAPL/ /	KALI PRASAD PADHY MP	ADV.	152/2024
10	D-CMAPL/11896/2024 CMAPL/ /	PRAFULLA KUMAR SARANGI MP	ADV.	153/2024
11	D-CMAPL/585/2023 CMAPL/585/2023	SUPRAVA PANDA @ MISHRA MP	SASMITA NANDA,A.K.PARIDA	154/2024
12	D-CMAPL/806/2023 CMAPL/806/2023	JEMADEI SAHU MP	RABINDRA NATH DEBATA	155/2024
13	D-CMAPL/17227/2024 CMAPL/ /	KAILASH CHANDRA SAHU MP	ADV	156/2024
14	D-CMAPL/10997/2024 CMAPL/ /	BHAGIRATHI SWAIN MP	ADV	157/2024
15	D-CMAPL/10997/2024 CMAPL/ /	BHAGIRATHI SWAIN MP	ADV	158/2024
16	D-LAA/13/2023 LAA/13/2023	NIRAKAR CHINDA @ BHUNJIA MP	BIJAYA KUMAR BEHERA 1	159/2024
17	D-RPFAM/17253/2024 RPFAM/ /	K. ANANTHARAJA MP	ARUPANANDA DAS	165/2024
18	D-RPFAM/17293/2024 RPFAM/ /	SUJIT KUMAR SAHOO MP	MIHIR SEKHAR SAHOO	166/2024
19	D-MATA/17107/2024 MATA/ /	HAREKRUSHNA BHARATI MP	SAROJ RANJAN SUBUDHI	168/2024
20	D-MATA/17120/2024 MATA/ /	SWATI PANDA @ SWATHI MP	SUJATA JENA	169/2024
21	D-MATA/13152/2024 MATA/ /	YUDHISTIRA PRADHAN MP	ABHAS MOHANTY	170/2024
22	D-MATA/13152/2024 MATA/ /	YUDHISTIRA PRADHAN MP	ABHAS MOHANTY	171/2024
23	D-MATA/52/2022 MATA/52/2022	PUSPALATA PAIKARAY MP	RAJJEET ROY	172/2024
24	D-CONTC/5169/2024 CONTC/985/2024	SUNIL KUMAR MOHANTY MP	BIREN SANKAR TRIPATHY	241/2024
25	D-CONTC/2620/2023 CONTC/2620/2023	ASHOK KUMAR RATH MP	LAXMI NARAYAN RAYATSINGH	242/2024
26	D-CONTC/3835/2023	ABUL PRADHAN		

	CONTC/3835/2023	MP		243/2024
27	D-SA/106/1997	NILACHAL	M/S.MANOJ MISRA	
	SA/106/1997	MP		316/2024
28	D-SA/106/1997	NILACHAL	M/S.MANOJ MISRA	
	SA/106/1997	MP		317/2024
29	D-SA/106/1997	NILACHAL	M/S.MANOJ MISRA	
	SA/106/1997	MP		318/2024
30	D-SA/20/1998	BIBEKANANDA	M/S.N.K.ACHARYA	
	SA/20/1998	MP		319/2024
31	D-SA/20/1998	BIBEKANANDA	M/S.N.K.ACHARYA	
	SA/20/1998	MP		320/2024
32	D-SA/106/1997	NILACHAL	M/S.MANOJ MISRA	
	SA/106/1997	MP		321/2024
33	D-SA/106/1997	NILACHAL	M/S.MANOJ MISRA	
	SA/106/1997	MP		322/2024
34	D-SA/106/1997	NILACHAL	M/S.MANOJ MISRA	
	SA/106/1997	MP		323/2024
35	D-SA/106/1997	NILACHAL	M/S.MANOJ MISRA	
	SA/106/1997	MP		324/2024
36	D-SA/106/1997	NILACHAL	M/S.MANOJ MISRA	
	SA/106/1997	MP		325/2024
37	D-SA/106/1997	NILACHAL	M/S.MANOJ MISRA	
	SA/106/1997	MP		326/2024
38	D-SA/252/1992	NIDHI	M/S.DAYANANDA MOHAPATRA,M.MOHAPATRA,S.P.NATH,G.R.MOH	
	SA/252/1992	MP		327/2024
39	D-CRLREV/6/2022	BABULU APAT@BABLU APAT	DHIRENDRA KUMAR MOHAPATRA	
	CRLREV/6/2022	MP		328/2024
40	D-CRLREV/11471/2024	TARANNUM JAHAN	ANAM CHARAN PANDA	
	CRLREV/ /	MP		329/2024
41	D-CRLREV/303/2023	AMAR GUPTA	PRASANTA KUMAR SAHOO	
	CRLREV/303/2023	MP		330/2024
42	D-CRLREV/10411/2024	BIJAN KUMAR SAHOO	PRASANTA KUMAR SAHOO	
	CRLREV/ /	MP		331/2024
43	D-CRLREV/409/2022	BIPIN BIHARI LENKA	AJIT KUMAR MOHANTY	
	CRLREV/409/2022	MP		332/2024
44	D-CRLREV/7840/2024	AMAL SHETH	DEBASNAN DAS	
	CRLREV/ /	MP		333/2024
45	D-CRLREV/11623/2024	DHARMENDRA CHHATAR	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		334/2024
46	D-CRLREV/11623/2024	DHARMENDRA CHHATAR	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		335/2024
47	D-CRLREV/11623/2024	DHARMENDRA CHHATAR	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		336/2024
48	D-CRLREV/11627/2024	KRUSHNA KELA	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		337/2024
49	D-CRLREV/11627/2024	KRUSHNA KELA	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		338/2024
50	D-FAO/152/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	
	FAO/152/2021	MP		373/2024
51	D-FAO/152/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	
	FAO/152/2021	MP		374/2024
52	D-FAO/152/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	
	FAO/152/2021	MP		375/2024
53	D-BLAPL/5303/2024	JIBITA BEERA		
	BLAPL/1524/2024	MP		406/2024
54	D-BLAPL/2628/2024	JIRI @ JERMIYA RAIKA	BISWA RANJAN DAS	
	BLAPL/2168/2024	MP		407/2024
55	D-BLAPL/2628/2024	JIRI @ JERMIYA RAIKA	BISWA RANJAN DAS	
	BLAPL/2168/2024	MP		408/2024
56	D-BLAPL/6186/2024	SUNIL SAMARLIA @ SUNIL SEMARLIA		
	BLAPL/1849/2024	MP		409/2024
57	D-BLAPL/10045/2023	SUJAN SENAPATI		
	BLAPL/10045/2023	MP		410/2024

58	D-BLAPL/11276/2023 BLAPL/11276/2023	SANTOSH SENAPATI MP		411/2024
59	D-CMP/17053/2024 CMP/ /	M/S KHIMJI AND SONS, BBSR MP	ANKITA MUKHERJI	431/2024
60	D-CMP/10827/2024 CMP/262/2024	SARBESWAR MOHAPATRA MP	LALATENDU RAY	432/2024
61	D-CMP/17098/2024 CMP/ /	RATTI KANTAMMA MP	BIRAJA PRASANNA DAS	433/2024
62	D-CMP/17146/2024 CMP/ /	MANOJ NAIK @ KARKARIA MP	SUSHANTA KUMAR JOSHI	434/2024
63	D-CMP/17192/2024 CMP/ /	BIJAY RAM DASH MP	DEEPALI MAHAPATRA	435/2024
64	D-CMP/17204/2024 CMP/ /	SAYANHA SWATI MP	BIBEKANANDA BHUYAN	436/2024
65	D-CMP/17212/2024 CMP/ /	PARTHA SARATHI SETHI MP	SURYAKANTA DASH	437/2024
66	D-CMP/17242/2024 CMP/ /	PRATAP BEURA MP	AMIT PRASAD BOSE	438/2024
67	D-CMP/17257/2024 CMP/ /	GOPAL CHANDRA SAHOO MP	SURYAKANTA DASH	439/2024
68	D-RSA/170/2019 RSA/170/2019	NIRANJAN SWAIN MP	PRANAB KUMAR GHOSE	464/2024
69	D-RSA/222/2020 RSA/222/2020	LAXMIDHAR MAJHI MP	DEVASHIS PANDA	465/2024
70	D-RSA/219/2002 RSA/219/2002	TAITUL MOZQUE MP	M/S.P.KAR	466/2024
71	D-RSA/219/2002 RSA/219/2002	TAITUL MOZQUE MP	M/S.P.KAR	467/2024
72	D-RSA/219/2002 RSA/219/2002	TAITUL MOZQUE MP	M/S.P.KAR	468/2024
73	D-RSA/219/2002 RSA/219/2002	TAITUL MOZQUE MP	GURUDUTTA KAR	469/2024
74	D-ABLAPL/6517/2024 ABLAPL/2371/2024	SWAPNA NAYAK MP		697/2024
75	D-ABLAPL/8373/2023 ABLAPL/8373/2023	MANOJ KUMAR GOEL MP		699/2024
76	D-ABLAPL/4165/2024 ABLAPL/1703/2024	SANTOSHI DAS MP		700/2024
77	D-ABLAPL/7900/2024 ABLAPL/2878/2024	SANTOSH BEHERA MP		701/2024
78	D-ABLAPL/7730/2024 ABLAPL/2843/2024	SK. JANAM MP		702/2024
79	D-ABLAPL/13179/2022 ABLAPL/13179/2022	BIKASH PATRA MP		703/2024
80	D-ABLAPL/11794/2019 ABLAPL/11794/2019	RADHU MAJHI MP		704/2024
81	D-ABLAPL/9454/2023 ABLAPL/9454/2023	NRUSINGH CHARAN JENA MP		705/2024
82	D-ABLAPL/5299/2023 ABLAPL/5299/2023	PRADEEP @ PRADEEP KUMAR JENA MP		706/2024
83	D-ABLAPL/3706/2023 ABLAPL/3706/2023	SILU @ PRADIP JENA @ PRADEEP KUMAR JENA MP		707/2024
84	D-ABLAPL/13069/2023 ABLAPL/13069/2023	GELHIMANI PRADHAN MP	SANJAY KUMAR PARIDA	708/2024
85	D-ABLAPL/12904/2021 ABLAPL/12904/2021	NARSINGH BADARAITA MP		709/2024
86	D-ABLAPL/6246/2024 ABLAPL/2317/2024	MAMATA MOHANTY MP		710/2024
87	D-ABLAPL/3788/2024 ABLAPL/1519/2024	AMIYA KHORA @ AMIEL MP	AMIT KUMAR SAHU	711/2024
88	D-ABLAPL/15112/2023 ABLAPL/15112/2023	MANAS RANJAN SAHOO @ MANAS SAHOO MP		712/2024
89	D-ABLAPL/7724/2023	NIHAR KISHOR RAY		



	ABLAPL/7724/2023	MP		713/2024
90	D-ABLAPL/6909/2019	DOKANI LAXMI @ D.LAXMI	PRABHAS CHANDRA PANDA	
	ABLAPL/6909/2019	MP		714/2024
91	D-ABLAPL/5914/2023	ASHOK SAMANTASINGHAR @ SAMANTASINHAR		
	ABLAPL/5914/2023	MP		715/2024
92	D-ABLAPL/5914/2023	ASHOK SAMANTASINGHAR @ SAMANTASINHAR		
	ABLAPL/5914/2023	MP		716/2024
93	D-ABLAPL/1941/2024	KRUSHNA CHANDRA NAIK		
	ABLAPL/1389/2024	MP		717/2024
94	D-ABLAPL/8824/2024	SANTOSH BARIK		
	ABLAPL/3183/2024	MP		718/2024
95	D-ABLAPL/8823/2024	NARAYAN SWAIN		
	ABLAPL/3182/2024	MP		719/2024
96	D-ABLAPL/7125/2024	NIHARIKA DASH		
	ABLAPL/2622/2024	MP		720/2024
97	D-ABLAPL/7174/2024	MUSKAN RAY		
	ABLAPL/2638/2024	MP		721/2024
98	D-MACA/17084/2024	MADHABANANDA JENA @ MADHAB JENA	RADEEP KUMAR MISHRA	
	MACA/ /	MP		807/2024
99	D-MACA/17089/2024	D.M., UNITED INDIA INSURANCE CO.LTD.	RAMESH CHANDRA SAHOO 1	
	MACA/ /	MP		808/2024
100	D-MACA/17089/2024	D.M., UNITED INDIA INSURANCE CO.LTD.	RAMESH CHANDRA SAHOO 1	
	MACA/ /	MP		809/2024
101	D-MACA/17130/2024	SBI GENERAL INSURANCE CO.LTD., BBSRG.P.DUTTA		
	MACA/ /	MP		810/2024
102	D-MACA/17130/2024	SBI GENERAL INSURANCE CO.LTD., BBSRG.P.DUTTA		
	MACA/ /	MP		811/2024
103	D-MACA/17131/2024	MANAGER CLAIM(LLEGAL), CHOLAMANDAPURAM	SBI GENERAL INSURANCE COMPANY LTD., BBSR	
	MACA/ /	MP		812/2024
104	D-MACA/17131/2024	MANAGER CLAIM(LLEGAL), CHOLAMANDAPURAM	SBI GENERAL INSURANCE COMPANY LTD., BBSR	
	MACA/ /	MP		813/2024
105	D-MACA/17134/2024	THE ORIENTAL INSURANCE CO.LTD., BBSR	RIRIJA PRASAD DUTTA	
	MACA/ /	MP		814/2024
106	D-MACA/17134/2024	THE ORIENTAL INSURANCE CO.LTD., BBSR	RIRIJA PRASAD DUTTA	
	MACA/ /	MP		815/2024
107	D-MACA/17133/2024	SBI GENERAL INSURANCE CO. L.T.D.	G.P.DUTTA	
	MACA/ /	MP		816/2024
108	D-MACA/17133/2024	SBI GENERAL INSURANCE CO. L.T.D.	G.P.DUTTA	
	MACA/ /	MP		817/2024
109	D-MACA/11751/2024	SR. D.M., M/S. ORIENTAL INSURANCE CO.	RITUJHIMBALA PATI	
	MACA/268/2024	MP		819/2024
110	D-MACA/15409/2024	D.M., ORIENTAL INSURANCE CO. L.T.D	SOMANATH ROY	
	MACA/ /	MP		820/2024
111	D-MACA/14173/2024	DIVL. MANAGER, ORIENTAL INSURANCE CO.	SOMNATH ROY	
	MACA/ /	MP		821/2024
112	D-MACA/17186/2024	GATIKRISHNA SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		822/2024
113	D-MACA/17186/2024	GATIKRISHNA SWAIN	BISWAJIT MOHANTY	
	MACA/ /	MP		823/2024
114	D-CRLA/123/2018	BIRANCHI MAJHI		
	CRLA/123/2018	MP		899/2024
115	D-CRLA/11505/2024	VINOD KUMAR	DEVASHIS PANDA	
	CRLA/ /	MP		900/2024
116	D-CRLA/11505/2024	VINOD KUMAR	DEVASHIS PANDA	
	CRLA/ /	MP		901/2024
117	D-CRLA/11507/2024	PURNA CHANDRA DASH	DEVASHIS PANDA	
	CRLA/ /	MP		902/2024
118	D-CRLA/11507/2024	PURNA CHANDRA DASH	DEVASHIS PANDA	
	CRLA/ /	MP		903/2024
119	D-CRLA/527/2017	KAMESWAR NAHAK@NAYAK	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,MISS DEEPALI MOHANTY	
	CRLA/527/2017	MP		904/2024
120	D-CRLA/490/2018	SURYAKANTA SAMANTRAY	H.K.MUND	
	CRLA/490/2018	MP		905/2024

121	D-CRLA/11529/2024 CRLA/ /	LINGALU SIMHA @ SIMANCHALAM MP	DEBASIS SARANGI	906/2024
122	D-CRLA/11528/2024 CRLA/ /	RAMESH CHANDRA SAHOO MP	DIGAMBAR SETHI	907/2024
123	D-CRLA/11529/2024 CRLA/ /	LINGALU SIMHA @ SIMANCHALAM MP	DEBASIS SARANGI	908/2024
124	D-CRLA/11528/2024 CRLA/ /	RAMESH CHANDRA SAHOO MP	DIGAMBAR SETHI	909/2024
125	D-CRLA/26/2016 CRLA/26/2016	AKHAYA KUMAR SAHOO MP	M/S.PRASANTA KUMAR SAHOO D.MOHAPATRA U.C.DORA G.R.DAS	910/2024
126	D-CRLA/11559/2024 CRLA/ /	SAROJ KUMAR PANDA MP	JYOTI RANJAN DEO	911/2024
127	D-CRLA/11559/2024 CRLA/ /	SAROJ KUMAR PANDA MP	JYOTI RANJAN DEO	912/2024
128	D-CRLA/418/2023 CRLA/418/2023	AMIRA KUMAR GOUDA MP	KURESH PRASAD DASH	913/2024
129	D-CRLA/11576/2024 CRLA/ /	SUBASH CHANDRA DAS MP	RANJIT MOHANTY	914/2024
130	D-CRLA/1384/2023 CRLA/1384/2023	UMAKANTA ACHARYA MP	BISWORANJAN SWAIN	915/2024
131	D-CRLA/1103/2022 CRLA/1103/2022	BAHANA PRADHAN MP	M/S.KISHORE MISHRA, P.RAY	916/2024
132	D-CRLA/639/2017 CRLA/639/2017	MANJULATA PARIDA MP	M/S.DEBA PRASAD DAS	917/2024
133	D-CRLA/1200/2022 CRLA/1200/2022	CHINMAY PARIJA MP	M/S. DEBA PRASAD DAS S.DAS	918/2024
134	D-CRLA/11604/2024 CRLA/ /	SOMNATH MAJHI MP	TUKUNA KUMAR MISHRA	919/2024
135	D-CRLA/11604/2024 CRLA/ /	SOMNATH MAJHI MP	TUKUNA KUMAR MISHRA	920/2024
136	D-CRLA/11625/2024 CRLA/ /	EROSH SABAR MP	BIBHU PRASAD CHHUALSINGH	921/2024
137	D-CRLA/11625/2024 CRLA/ /	EROSH SABAR MP	BIBHU PRASAD CHHUALSINGH	922/2024
138	D-CRLA/11625/2024 CRLA/ /	EROSH SABAR MP	BIBHU PRASAD CHHUALSINGH	923/2024
139	D-CRLA/560/2022 CRLA/560/2022	ANANDA ROUT MP	AKHAYA BISWAL	924/2024
140	D-CRLA/11642/2024 CRLA/ /	LIYU PRASKA MP	SANJIB KUMAR BHANJADEO	925/2024
141	D-CRLA/11642/2024 CRLA/ /	LIYU PRASKA MP	SANJIB KUMAR BHANJADEO	926/2024
142	D-CRLA/11642/2024 CRLA/ /	LIYU PRASKA MP	SANJIB KUMAR BHANJADEO	927/2024
143	D-CRLMC/11449/2024 CRLMC/ /	BIJAY KUMAR MOHANTY MP	PABITRA KUMAR NAYAK	957/2024
144	D-CRLMC/11455/2024 CRLMC/ /	BIJAY KUMAR MOHANTY MP	PABITRA KUMAR NAYAK	958/2024
145	D-CRLMC/11469/2024 CRLMC/ /	DHRUBA CHARAN SAHU@DOLAGOBINDA MP	ANUPRASAD BOSE	959/2024
146	D-CRLMC/11470/2024 CRLMC/ /	SURABALA SAHOO MP	UMA CHARAN MISHRA	960/2024
147	D-CRLMC/11473/2024 CRLMC/ /	LENEEA LATIKA PATEL @ TAPASWINI PAMANI MP	VIJAY KUMAR MOHANTY	961/2024
148	D-CRLMC/11473/2024 CRLMC/ /	LENEEA LATIKA PATEL @ TAPASWINI PAMANI MP	VIJAY KUMAR MOHANTY	962/2024
149	D-CRLMC/11006/2024 CRLMC/1293/2024	SOUMYA RANJAN DAS MP	DEBASISH PATNAIK	963/2024
150	D-CRLMC/7759/2024 CRLMC/826/2024	SANTOSHI MOHANTY MP		964/2024
151	D-CRLMC/4541/2023 CRLMC/4541/2023	SANTANU KUMAR DEURY MP		965/2024
152	D-CRLMC/11482/2024	DEEPAK CHHATAR @ CHATAR	PRAVASH CHANDRA JENA	

	CRLMC/ /	MP		966/2024
153	D-CRLMC/11485/2024	SIDDHANT KUMAR DUTT	OM SWARUP	
	CRLMC/ /	MP		967/2024
154	D-CRLMC/3469/2023	JHASKETAN BHOI		
	CRLMC/3469/2023	MP		968/2024
155	D-CRLMC/11522/2024	FAGURAM @ FAGU HANSDAH @ MAJHI	TARA PRASAD MOHAPATRA	
	CRLMC/ /	MP		969/2024
156	D-CRLMC/11525/2024	GOURANGA BIBHAR	PRASANTA KUMAR NAYAK	
	CRLMC/ /	MP		970/2024
157	D-CRLMC/11530/2024	SARATA NAIK @ SARATA CHANDRA NAIK	KSHIROD KUMAR ROUT	
	CRLMC/ /	MP		971/2024
158	D-CRLMC/2116/2022	DINABANDHU BEHERA	BINI MISHRA	
	CRLMC/2116/2022	MP		972/2024
159	D-CRLMC/11556/2024	CHAGALA@LAMAN PATRA@LAXMAN PATRA	TRATI KESHARI KHUNTIA	
	CRLMC/ /	MP		973/2024
160	D-CRLMC/11560/2024	BIDYUT PRAVA MISHRA	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		974/2024
161	D-CRLMC/11572/2024	SWAPNESH MOHANTY	PRAVAT KUMAR MOHANTY	
	CRLMC/ /	MP		975/2024
162	D-CRLMC/5561/2023	NILAMANI DALEI	DIPTI RANJAN MOHAPATRA	
	CRLMC/5561/2023	MP		976/2024
163	D-CRLMC/8348/2024	CHANDAN SAHU		
	CRLMC/1010/2024	MP		977/2024
164	D-CRLMC/11578/2024	TAPAS SWAIN @ TAPAS KUMAR SWAIN	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		978/2024
165	D-CRLMC/1560/2020	BIRAJ MOHAN MOHANTY	DEVASHIS PANDA	
	CRLMC/1560/2020	MP		979/2024
166	D-CRLMC/11594/2024	DEEPAK KUMAR PALEI @ DIPU	LAXMINARAYAN PATEL	
	CRLMC/ /	MP		980/2024
167	D-CRLMC/11603/2024	MANOJ KUMAR SWAIN	DEVASHIS PANDA	
	CRLMC/ /	MP		981/2024
168	D-CRLMC/11603/2024	MANOJ KUMAR SWAIN	DEVASHIS PANDA	
	CRLMC/ /	MP		982/2024
169	D-CRLMC/2894/2024	BISWANATH PATRA		
	CRLMC/273/2024	MP		983/2024
170	D-CRLMC/11620/2024	SIBA PRASAD MISHRA	MAHADEV SAHU	
	CRLMC/ /	MP		984/2024
171	D-CRLMC/11624/2024	DIBYASINGH MISHRA	BIJAYA KUMAR ROURAY	
	CRLMC/ /	MP		985/2024
172	D-CRLMC/10505/2024	PRASANTA MISHRA	BISHNU PRASAD PRADHAN	
	CRLMC/1280/2024	MP		986/2024
173	D-CRLMC/11626/2024	AKSHAYA KUMAR MOHANTY	ANIRUDHA DAS	
	CRLMC/ /	MP		987/2024
174	D-CRLMC/6744/2024	RAJAT NAG	LAXMINARAYAN PATEL	
	CRLMC/853/2024	MP		988/2024
175	D-CRLMC/11646/2024	PURNA CHANDRA SENAPATI	HRUDANANDA MOHAPATRA	
	CRLMC/ /	MP		989/2024
176	D-WA/17051/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		2036/2024
177	D-WA/17051/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		2037/2024
178	D-WA/17051/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		2038/2024
179	D-WA/1001/2023	RENUKA KUMARI SAHOO	SAMBEET PATTANAYAK	
	WA/1001/2023	MP		2039/2024
180	D-WA/17055/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	
	WA/ /	MP		2040/2024
181	D-WA/17061/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		2041/2024
182	D-WA/17055/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	
	WA/ /	MP		2042/2024
183	D-WA/17061/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		2043/2024

184	D-WA/17055/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT,A.G.A	2044/2024
185	D-WA/17061/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO, A.S.C.	2045/2024
186	D-WA/17060/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	2046/2024
187	D-WA/17060/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	2047/2024
188	D-WA/17060/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	2048/2024
189	D-WA/17068/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	2049/2024
190	D-WA/17068/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	2050/2024
191	D-WA/17068/2024 WA/ /	STATE OF ODISHA MP	BIBHU PRASAD TRIPATHY, A.G.A.	2051/2024
192	D-WA/17073/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2052/2024
193	D-WA/17073/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2053/2024
194	D-WA/17083/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	2054/2024
195	D-WA/17083/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	2055/2024
196	D-WA/17083/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT, A.G.A.	2056/2024
197	D-WA/17088/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO, A.S.C.	2057/2024
198	D-WA/17088/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO, A.S.C.	2058/2024
199	D-WA/17088/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO, A.S.C.	2059/2024
200	D-WA/17087/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	2060/2024
201	D-WA/17087/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	2061/2024
202	D-WA/17087/2024 WA/ /	STATE OF ODISHA MP	RABI NARAYAN MISHRA,A.G.A	2062/2024
203	D-WA/17095/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	2063/2024
204	D-WA/17095/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	2064/2024
205	D-WA/17095/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	2065/2024
206	D-WA/17106/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2066/2024
207	D-WA/17106/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2067/2024
208	D-WA/17106/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	2068/2024
209	D-WA/17141/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	2069/2024
210	D-WA/17141/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	2070/2024
211	D-WA/17141/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	2071/2024
212	D-WA/17178/2024 WA/ /	GANESWAR SAMANTARAY MP	RAJIB RATH	2072/2024
213	D-WA/17178/2024 WA/ /	GANESWAR SAMANTARAY MP	RAJIB RATH	2073/2024
214	D-WA/10986/2024 WA/ /	BRAJABANDHU ROUT MP	BINODINI SINGH	2074/2024
215	D-WA/17262/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	

216	WA/ / D-WA/17262/2024	MP STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	2075/2024
217	WA/ / D-WA/17262/2024	MP STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	2076/2024
218	WA/ / D-WP(C)/13653/2024 WP(C)/7837/2024	MP NIRMALA SAHOO	PRANAB RANJAN CHHATOI	2077/2024
219	D-WP(C)/17062/2024 WP(C)/9333/2024	MP SAROJ KUMAR JENA	SAGARIKA SAHOO	5397/2024
220	D-WP(C)/14205/2024 WP(C)/7642/2024	MP KAILASH CHANDRA PANI	BHABANI SANKAR TRIPATHY (1)	5398/2024
221	D-WP(C)/17090/2024 WP(C)/ /	MP KARTIK CHANDRA SINGH	BISWAJIT MOHAPATRA	5399/2024
222	D-WP(C)/3460/2024 WP(C)/1801/2024	MP DR. PINAKI MOHANTY	SWAPNIL ROY	5400/2024
223	D-WP(C)/17093/2024 WP(C)/ /	MP NARENDRA NATH PANDA	ABHIRAM SWAIN	5401/2024
224	D-WP(C)/17097/2024 WP(C)/ /	MP RANISH DHAL	SANKARACHARYA CHOUDHURY	5402/2024
225	D-WP(C)/17097/2024 WP(C)/ /	MP RANISH DHAL	SANKARACHARYA CHOUDHURY	5403/2024
226	D-WP(C)/31035/2021 WP(C)/31035/2021	MP AKSHYA KUMAR SUTAR	SUJATA JENA	5404/2024
227	D-WP(C)/31030/2021 WP(C)/31030/2021	MP RANJIT KUMAR MEHER	SUJATA JENA	5405/2024
228	D-WP(C)/31031/2021 WP(C)/31031/2021	MP UPENDRA KUMAR BISWAL	SUJATA JENA	5406/2024
229	D-WP(C)/31033/2021 WP(C)/31033/2021	MP MALAYA KUMAR LENKA	SUJATA JENA	5407/2024
230	D-WP(C)/4969/2024 WP(C)/3084/2024	MP RAJESWARI SARAN	SUJATA JENA	5408/2024
231	D-WP(C)/17101/2024 WP(C)/ /	MP HIMANSU BHUSAN BEHERA	BHABANI SHANKAR DASPARIDA	5409/2024
232	D-WP(C)/14205/2024 WP(C)/7642/2024	MP KAILASH CHANDRA PANI	BHABANI SANKAR TRIPATHY (1)	5410/2024
233	D-WP(C)/17105/2024 WP(C)/ /	MP MOTHER TERESA E TECHNO SCHOOL, RAMANABAR ACHARYA	RAMANABAR ACHARYA	5411/2024
234	D-WP(C)/17104/2024 WP(C)/9337/2024	MP M/S GM IRON AND STEEL COMPANY LTD, MARYUDRANAGANERIA	MARYUDRANAGANERIA	5412/2024
235	D-WP(C)/40948/2023 WP(C)/40948/2023	MP NIRUPAMA DEI	MANMAYA KUMAR DASH	5413/2024
236	D-WP(C)/17116/2024 WP(C)/ /	MP SONALI PATTANAYAK	SUKANTA KUMAR MISHRA	5414/2024
237	D-WP(C)/9102/2013 WP(C)/9102/2013	MP KISHORE KU.PATRA	M/S.SAMBIT RATH	5415/2024
238	D-WP(C)/34447/2023 WP(C)/34447/2023	MP SANTOSH KUMAR DIGAL		5416/2024
239	D-WP(C)/15040/2024 WP(C)/8107/2024	MP HIMANSU SEKHAR SAHU	SAIBRATA RATH	5417/2024
240	D-WP(C)/15725/2024 WP(C)/ /	MP BISWA RANJAN MOHANTY	SARAT CHANDRA MEKAP	5418/2024
241	D-WP(C)/17127/2024 WP(C)/ /	MP SUBAS CHANDRA TRIPATHY	DEEPAK KUMAR PANDA	5419/2024
242	D-WP(C)/2846/2023 WP(C)/2846/2023	MP RABINDRA NATH BARIK	SUBIR PALIT	5420/2024
243	D-WP(C)/4733/2023 WP(C)/4733/2023	MP SUSHREE SASMITA DAS	SAMEER KUMAR DAS	5421/2024
244	D-WP(C)/17132/2024 WP(C)/ /	MP PRASANTA CHANDRA RATH	SUBASH CHANDRA PUSPALAKA	5422/2024
245	D-WP(C)/17136/2024 WP(C)/9369/2024	MP DILLIP KUMAR ROUT	DURGESH NARAYAN RATH	5423/2024
246	D-WP(C)/7785/2022 WP(C)/7785/2022	MP RAMA CHANDRA PATRA	GOURANG CH. MOHAPATRA	5424/2024
		MP		5425/2024

247	D-WP(C)/17377/2015 WP(C)/17377/2015	DEBENDRANATH MISHRA MP	M/S.AJIT KU.CHOUDHURY	5426/2024
248	D-WP(C)/14219/2017 WP(C)/14219/2017	GOURAHARI NAYAK MP		5427/2024
249	D-WP(C)/17147/2024 WP(C)/ /	AKSHYA KUMAR MALIKA MP	BISWABAR MOHANTY	5428/2024
250	D-WP(C)/17148/2024 WP(C)/ /	ABHAHYA KUMAR MALIKA MP	BISWAMBAR MOHANTY	5429/2024
251	D-WP(C)/17151/2024 WP(C)/ /	THE SAMBALPUR DISTRICT CO-OPERATIVE BANK LTD., MP	BADETRASABONK LTD.,	5430/2024
252	D-WP(C)/17149/2024 WP(C)/ /	RANJU BEHERA MP	JUGALA KISHORE PANDA	5431/2024
253	D-WP(C)/2673/2024 WP(C)/1673/2024	KARTIKA CHANDRA PANDA MP	PRASANTA KUMAR SATAPATHY	5432/2024
254	D-WP(C)/17166/2024 WP(C)/ /	RAMESH KUMAR DALEI MP	PRIYABRATA MOHAPATRA	5433/2024
255	D-WP(C)/15601/2024 WP(C)/8615/2024	BASIL CLEAN TECH SERVICES, BBSR MP	SANTOSH KUMAR DWIVEDY	5434/2024
256	D-WP(C)/17169/2024 WP(C)/ /	JAGDISH CHANDRA BARIK MP	AMITAV TRIPATHY	5435/2024
257	D-WP(C)/7470/2024 WP(C)/4189/2024	BIRLA INSTITUTE OF MANAGEMENT (BIM) MP	RAMACHANDRA PANIGRAHY	5436/2024
258	D-WP(C)/17170/2024 WP(C)/ /	NILAMANI MAHARANA MP	AKSHAYA KUMAR MOHAPATRA	5437/2024
259	D-WP(C)/34472/2023 WP(C)/34472/2023	MANAS RANJAN PADHI MP	DINESH KUMAR PANDA	5438/2024
260	D-WP(C)/17176/2024 WP(C)/ /	MAA SAKAMBARI TRADERS, BALANGIR MP	MOHENDRA KUMAR MOHAPATRO	5439/2024
261	D-WP(C)/17180/2024 WP(C)/ /	M/S. KIRIN TECHNOLOGY PVT LTD., CHANDRASEKHARPR, KHURDA MP		5440/2024
262	D-WP(C)/25966/2023 WP(C)/25966/2023	SURATRAM NAIK MP	AUROVINDA MOHANTY	5441/2024
263	D-WP(C)/11904/2024 WP(C)/ /	PRATAP CHANDRA KAR MP	NIRANJAN LENKA	5442/2024
264	D-WP(C)/11860/2024 WP(C)/6298/2024	GAJENDRA MOHANTY MP		5443/2024
265	D-WP(C)/17195/2024 WP(C)/ /	VETERANS CLUB ODISHA, BBSR MP	BIDESH RANJAN BEHERA	5444/2024
266	D-WP(C)/17196/2024 WP(C)/ /	PUNJAB NATIONAL BANK MP	RAMACHANDRA PANIGRAHY	5445/2024
267	D-WP(C)/16990/2024 WP(C)/ /	GOVIND NAG MP	JAMINIKANTA DAS	5446/2024
268	D-WP(C)/17200/2024 WP(C)/ /	KALPANA BEHERA MP	PRADEEP KUMAR MAHAPATRA	5447/2024
269	D-WP(C)/17205/2024 WP(C)/ /	M/S. NEST AWAY TECHNOLOGIES PVT. LTD. MP	RAMACHANDRA MOHANTY	5448/2024
270	D-WP(C)/17215/2024 WP(C)/ /	PANCHANAN MOHANTY MP	RAJENDRA KUMAR PRADHAN	5449/2024
271	D-WP(C)/18245/2023 WP(C)/18245/2023	A.H.WHEELER AND CO. PVT. LTD., UTTARPARADESH MP	RAMACHANDRA KUMAR MOHANTY	5450/2024
272	D-WP(C)/17243/2024 WP(C)/ /	PRASANTA KUMAR MOHANTY MP	JNANA RANJAN KAR	5451/2024
273	D-WP(C)/17245/2024 WP(C)/ /	MAHESWAR ROUT MP	SUDHANSU SEKHAR JENA	5452/2024
274	D-WP(C)/17248/2024 WP(C)/ /	PRASANTA KUMAR MOHANTY MP	JNANA RANJAN KAR	5453/2024
275	D-WP(C)/7396/2022 WP(C)/7396/2022	M/S SREERAM GAS AGENCY MP		5454/2024
276	D-WP(C)/17254/2024 WP(C)/ /	PRASANTA KUMAR MOHANTY MP	JNANA RANJAN KAR	5455/2024
277	D-WP(C)/17255/2024 WP(C)/ /	RABINDRANATH BEHERA MP	AJAYA KUMAR NAYAK	5456/2024
278	D-WP(C)/17267/2024	M/S.RANGADHAR ROUT, KEONJHAR	UMESH CHANDRA BEHURA	

	WP(C)/ /	MP		5457/2024
279	D-WP(C)/1805/2024 WP(C)/868/2024	DR. JYOTIRMA YEE MOHANTY MP	DURGESH NARAYAN RATH	5458/2024
280	D-WP(C)/17265/2024 WP(C)/ /	BIJAYA KUMAR MAHARANA MP	GOUTAM KUMAR ACHARYA	5459/2024
281	D-WP(C)/22476/2023 WP(C)/22476/2023	GADADHAR PRADHAN MP		5460/2024
282	D-WP(C)/17271/2024 WP(C)/ /	M/S NARBHERAM VISHARAM AND KHATUNABHERAM MP	PRANAB KUMAR SINGH, KEONJHAR	5461/2024
283	D-WP(C)/17275/2024 WP(C)/ /	RAM CHANDRA DALAI MP	BRAHMANANDA TRIPATHY	5462/2024
284	D-WP(C)/17278/2024 WP(C)/ /	DILLIP KUMAR SAHOO MP	SAYED SHAHZEB ALI	5463/2024
285	D-WP(C)/17279/2024 WP(C)/ /	AMARA KUMAR JENA MP	BISHNU PRASAD PRADHAN	5464/2024
286	D-WP(C)/17280/2024 WP(C)/ /	SK. TASWAL MP	SUKANTA KUMAR NAYAK (2)	5465/2024
287	D-WP(C)/21120/2015 WP(C)/21120/2015	RAMESH CHANDRA GUNTHA MP		5466/2024
288	D-WP(C)/17282/2024 WP(C)/ /	CHAINA SETHY MP	NIHAL RATH	5467/2024
289	D-WP(C)/17281/2024 WP(C)/ /	CHINMAYEE BEHERA MP	GOPAL PRASAD JENA	5468/2024
290	D-WP(C)/17285/2024 WP(C)/ /	SK. SAHIP MP	SUKANTA KUMAR NAYAK (2)	5469/2024
291	D-WP(C)/17286/2024 WP(C)/ /	DHARITRI PATTANAİK MP	JAYANT KUMAR BISWAL	5470/2024
292	D-WP(C)/17287/2024 WP(C)/ /	SK. MAJIT ALI MP	SUKANTA KUMAR NAYAK (2)	5471/2024
293	D-WP(C)/17296/2024 WP(C)/ /	BIDYADHAR SHIAL MP	DURGESH NARAYAN RATH	5472/2024
294	D-WP(C)/28789/2023 WP(C)/28789/2023	VINOD KUMAR SARAOGI MP	MR. DURGA PRASAD NANDA, M/S PRATİK DASH	5473/2024
295	D-WP(C)/17303/2024 WP(C)/ /	RASHMI REKHA MISHRA MP	DURGESH NARAYAN RATH	5474/2024
296	D-WP(C)/17306/2024 WP(C)/ /	PRACHITARA SATAPATHY MP	DURGESH NARAYAN RATH	5475/2024
297	D-WP(C)/17337/2024 WP(C)/ /	SRIKANTA SAHU MP	AMIYA KUMAR MOHANTY (A)	5476/2024